



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.App.(C)/1/2021	FARHANA KHANAM Versus PREETOM SAIKIA, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	
2	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
3	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
4	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE

5	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR. ADMISSION	SC, GST	
6	WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
	WITH I.A.(Civil)/1469/2021 in WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
7	WA/140/2020	CHANDAN BORGHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1672/2020 in WA/140/2020	CHANDAN BORGHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
8	WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1754/2020 in WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
9	WA/160/2020	PULAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1857/2020 in WA/160/2020	PULAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
10	WA/166/2020	SUBAL KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	WITH I.A.(Civil)/1863/2020 in WA/166/2020	SUBAL KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
11	WA/168/2020	BIMAL CH. SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	WITH I.A.(Civil)/1864/2020 in WA/168/2020	BIMAL CH. SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
12	WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1906/2020 in WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

13	WITH WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1907/2020 in WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
14	WITH WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
	WITH I.A.(Civil)/2069/2020 in WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. H ALI	SC, HEALTH SC, FINANCE
15	WITH WA/43/2021	ANANTA MALAKAR AND ORS. Versus THE STATE OF ASSAM AND ORS. (D)	MR. D DUTTA MR. D DUTTA MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1608/2020 in WA/43/2021	ANANTA MALAKAR AND 25 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. D DUTTA MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
16	WITH WA/59/2021	TAPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/320/2021 in WA/59/2021	TAPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
17	WITH WA/60/2021	CHINMOY CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, HEALTH SC, BTC
18	WA/248/2021	KRISHNA KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. JUNM LASKAR MS. A AHMED	SC, FOREST
19	WA/251/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE
20	WA/256/2021 FIXED	SRI NRIPEN DAS Versus THE UNION OF INDIA AND 5 ORS	MR. A K PURKAYASTHA MR. A DEB MR. S Z RAHMAN	ASSTT.S.G.I.
21	WA/283/2021 CAVT. NO.06932/021, B/O, WITH CAVT.NO./693/2021	M/S NAAGAAMII INFRATECH PVT. LTD., Versus JOINT VENTURE CONSTRUCTION AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	S BORGHAIN MR BAPLU CHAKMA GA, NAGALAND FOR CAVEATOR
22	WA/285/2021 CAVT. NO.06932/021, B/O	M/S NAAGAAMII INFRATECH PVT LTD Versus JOINT VENTURE CONSTRUCTION AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR S BORGHAIN MR BAPLU CHAKMA GA, NAGALAND FOR CAVEATOR
23	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
24	WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
25	WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

26	WA/290/2021	ANANDA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MISS. R R KAKATI MR D K ROY MS. I KAKATI	SC, AG SC, HEALTH
27	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, WATER RESOURCE SC, FINANCE
28	WA/293/2021	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM
29	WA/294/2021	SIVANGA PRATIM SARMA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U B SARMA MRS. G SARMA	SC, WATER RESOURCE
30	WA/299/2021 B/O	TECHI TOTU TARA Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR D MAZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	GA, AP
	WITH I.A.(Civil)/1871/2021 in WA/299/2021	TECHI TOTU TARA Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR D MAZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	GA, AP
ORDERS				
31	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
	WITH			
32	WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
33	WA/236/2019 WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
34	I.A.(Civil)/1049/2019 FIXED in WA/6958/2018	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
	WITH WA/6958/2018 (Filing Number)	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS		
35	I.A.(Civil)/3651/2019 FIXED in WA/14847/2019	SHRI DIPAK TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. KHAYERUDDIN	SC, SEC. EDU.
	WITH WA/14847/2019 (Filing Number)	SHRI DIPAK TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS		
36	I.A.(Civil)/1067/2020 FIXED in WA/4398/2020	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
	WITH WA/4398/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS		
37	WP(C)/4094/2020	HACHI RAM MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. T K BHUYAN MR. A GAUTAM	MR. U K NAIR (R4) MR. M AHMED (R4) MR. U K DAS (R4) SC, N C T E SC, EDU

38	Cont.Cas(C)/91/2021	HIFZUR RAHMAN CHOUDHURY Versus SAMIR KUMAR SINHA	PETITIONER IN PERSON	MR. D SAIKIA MR. B GOGOI MR A CHALIHA GA, ASSAM
39	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	
40	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MS A BHUYAN (R-3) SC,AMDB MR M SHELIM (R-4 TO 7)
41	WA/153/2021 FIXED	OIL INDIA LIMITED Versus PROTIM PATNI DEY	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR J DAS MR. N DEKA MR. M GOGOI
42	WA/189/2021 FIXED, CAVT.NO./658/2020	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR
43	I.A.(Civil)/1112/2021 FIXED in WA/155/2021	SHRI ANOOP RAGHU SHETTY Versus UNION OF INDIA AND ORS	MR. A DAS MS T D SHERPA MR S SUBBA MR. N BISWAKARMA MR D. RAI MR S.P. BHUTIA MR J NAMKA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH WA/155/2021	SHRI ANOOP RAGHU SHETTY Versus UNION OF INDIA AND ORS	MR S SUBBA MR D. RAI MR S.P. BHUTIA MR J NAMKA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1111/2021 in WA/155/2021	SHRI ANOOP RAGHU SHETTY Versus UNION OF INDIA AND ORS	MS T D SHERPA MR S SUBBA MR. N BISWAKARMA MR D. RAI MR S.P. BHUTIA MR J NAMKA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
44	WITH WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1109/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
45	I.A.(Civil)/1781/2021 FIXED in WA/5287/2021 WITH WA/5287/2021 (Filing Number)	GAUTAM KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS. GAUTAM KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR G K DEKA MR H KALITA MR. A SARMA	GA, ASSAM SC, GMC SC, REVENUE
		HEARING		
46	WA/201/2018 FIXED	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC

	WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
47	WITH WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
48	WITH WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
49	WITH WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
50	WITH WA/222/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
51	WITH WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
52	WITH WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
53	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
54	WITH WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
55	ITA/11/2019 FIXED	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR A GOENKA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/43/2019 FIXED	AHAMED DEWAN @ AHAMAD DEWAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. A R SIKDAR MR. S M SARMA MR. M M DEKA MD A ALI MR. S I TALUKDAR	MR. S C KEYAL SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
2	WP(C)/1642/2019	SUBRATA DEB Versus THE UNION OF INDIA AND 4 ORS.	MR. R DE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/1643/2019	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4949/2019	ANITA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. K BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/7742/2019 B/O, WITH LCR	JAINAB BEGUM @ JAINAB NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

6	WP(C)/8209/2019	KAJOL GHOSH Versus UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM SC, FOREST SC, BTC
8	WP(C)/5839/2021	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5849/2021	KALIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR J P KACHARI MR A HUSSAIN U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5857/2021	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR F HAQUE MR N ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5862/2021	HAZARAT ALI MUNCHI @ HAJARAT ALI Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5874/2021	JOYMALA BISWAS Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5898/2021	ROMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
14	WP(C)/4141/2017 B/O, WITH LCR 1 FILE	RAJA MIA Versus THE UNION OF INDIA and 3 ORS.	MR.L R MAZUMDER	GA, ASSAM ASSTT.S.G.I.
<u>ORDERS</u>				
15	WP(C)/6769/2017 FIXED	BHABENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.S M BARUAH MR.S GOSWAMI	GA, ASSAM SC, REVENUE
16	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MS S SARMA HAZARIKA MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
WITH				
17	PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
WITH				
	I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	

	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
18	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
19	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
20	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
21	PIL/35/2020 FIXED	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 14 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR. S BISWAKARMA MR H BETALA MR C KUMAR MR T DAS MR D DUARA	GA, ASSAM MR. S BARUAH, SC PCBA (R-14) MR. R J DAS ASSTT.S.G.I. SC, FOREST SC, OIL
	WITH I.A.(Civil)/1578/2020 in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1905/2020 in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 14 ORS.	MR. T DAS MRS. R S CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
22	WP(C)/1516/2020 B/O, WITH O/N, LCR	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MRS. S CHAKRABORTY (LEGAL AID COUNSEL) MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
24	I.A.(Civil)/1786/2021 FIXED in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS Versus SHILADITYA DEV AND OTHERS	MR. S. DEY	GA, ASSAM SC, FOREST
	WITH PIL/37/2021	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST

HEARING

25	Crl.A./328/2018 PART HEARD, FIXED	MD ABDUL GONI Versus MD SIBIR AHMED AND 7 ORS	DR. B U AHMED MD. A J ATIA MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR H R A CHOUDHURY (R1-R7) MR. H ALI (R1-R7) MR. A AHMED (R1-R7) MR. I U CHOWDHURY (R1- R7)
26	WP(C)/2953/2017 FIXED, WITH LCR	SAHED ALI SK @ SAHID ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/7227/2019 FIXED, WITH LCR	SAHEB ALI Versus THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/2201/2021 FIXED, WITH LCR	NUR ISLAM SEIKH Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODhani	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3167/2016	SUBHAS CHANDRA Versus THE UNION OF INDIA and 6 ORS	MR.H TALUKDAR MR.V KUMAR	C.G.C. MRS A GAYAN(R- 1-7) ASSTT.S.G.I.
2	WP(C)/963/2018	DR. BIND KUMAR CHAUHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, HIGHER EDU MR. P GOGOI (R5,R7) SC, U G C, MR A CHAMUAH
ORDERS				
3	Review.Pet./47/2019 CAVT. NO.0095/2019 WITH WP(C)/2367/2016 (D/O), CAVT.NO./95/2019 (D/O)	MISS SHILPI DAS @ SHILPI DEY DAS Versus SMTI JURI KALITA DUWARAH AND 4 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM MRS. K DEVI MR. D NATH FOR CAVEATOR
4	Review.Pet./118/2019 WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE Versus SHRI RANJIT DUTTA CHOUDHURY AND ANR	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
5	Review.Pet./78/2020 WP(C)/242/2018 (Disposed), FIXED	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
6	Review.Pet./117/2020 WP(C)/6168/2019 (Disposed), FIXED	MRIDUL SARMA AND 16 ORS. Versus ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
	WITH I.A.(Civil)/2086/2020 in Review.Pet./117/2020	MRIDUL SARMA AND 16 ORS. Versus ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS. M BORAH MR. B B BORAH	SC, SEC. EDU.
	WITH			
7	Review.Pet./165/2019	MS. NISHA MEDHI AND 19 ORS. Versus SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
	WITH			
8	Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR Versus ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.

	WITH I.A.(Civil)/25/2021 in Review.Pet./2/2021	SMTI. BANDITA PATHAK AND ANR Versus ALAKESH KALITA AND 35 ORS.	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MR. B B BORAH	SC, SEC. EDU.
9	Review.Pet./122/2020 WP(C)/519/2020 (Disposed)	N. AMARJIT SINGHA Versus SULEKHA SINGHA AND 3 ORS.	MR. JUNM LASKAR MR. A DAS MS. A AHMED	SC, HIGHER EDU MR. S P CHOUDHURY MR K BISWAKARMA
	WITH I.A.(Civil)/32/2021 in Review.Pet./122/2020	N. AMARJIT SINGHA Versus SULEKHA SINGHA AND 3 ORS..	MR. A DEKA MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. S P CHOUDHURY MR K BISWAKARMA
10	WITH Review.Pet./8340/2020 (Filing Number)	N. AMARJIT SINGHA Versus SULEKHA SINGHA AND 3 ORS. (A)		
11	Review.Pet./123/2020 WP(C)/207/2020 (Disposed), FIXED	PRINCIPAL AND SECRETARY, CHANDRA KAMAL BEZBARUAH COLLEGE, TEOK Versus LIAQUAT AHMED AND 3 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MR. R BORPUJARI (R-1) MRS DIPANJALI BORPUJARI (R-1)
12	Review.Pet./23/2021 WP(C)/1705/2015 (Disposed)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA MRS. P GOSWAMI MR D K DAS	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./575/2021 BY SLIP	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND ANR	MR. M PHUKAN	MR I U CHOUDHURY (R-1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)
	WITH I.A.(Crl.)/442/2021 in Crl.Pet./575/2021	ASSAM TRADING AND MARKETING AGENCY, Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/463/2021 in Crl.Pet./575/2021	ASISH MANDAL AND ANOTHER Versus THE STATE OF ASSAM AND ANOTHER		PP, ASSAM
2	Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/441/2021 in Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY	PP, ASSAM
3	WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
	WITH WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIRAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
5	WP(C)/3631/2021	TARA PRASAD DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE
6	WP(C)/4132/2021 FIXED	BHUPEN RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
7	WITH WP(C)/4143/2021	BHUPEN RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM
8	WITH WP(C)/4763/2021	JAYRAM SWARGIYARI Versus THE STATE OF ASSAM AND 7 ORS.	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
9	WP(C)/4734/2021 FIXED	NAZIM HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. T K BORA	SC, WATER RESOURCE
10	WP(C)/4926/2021 FIXED	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM SC, REVENUE
11	WP(C)/5152/2021 BY SLIP	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MS H AHMED A N HUSSAIN	MR S N SARMA SENIOR ADVOCATE(SC, OIL INDIA LTD.) GA, ASSAM
12	WP(C)/5242/2021 FIXED	BURHAN UDDIN AND 57 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. A S TAPADER	GA, ASSAM SC, REVENUE
13	WP(C)/5277/2021 WITH WP(C) 6315/17 (D/O)	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
	WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C
14	WITH WP(C)/505/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
15	WP(C)/5442/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5496/2021 FIXED	EYUB DOIMARI Versus THE PRINCIPAL SECRETARY AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
17	WITH WP(C)/5549/2021	NAJIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
18	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE)

19	WP(C)/5575/2021	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. R M DEKA	ASSTT.S.G.I. SC, PWD
20	WP(C)/5656/2021 FIXED	SARAT CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAKRABORTY	ASSTT.S.G.I.
21	WP(C)/5790/2021 B/O	SUBHASH CHANDRA DAS Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL
22	WP(C)/5825/2021	SUNIL BORO Versus THE PRINCIPAL SECRETARY, BTC AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
23	WP(C)/5826/2021	M/S NAD AND ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
24	WP(C)/5828/2021	RAMEN BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	SC, P AND R.D. GA, ASSAM
25	WP(C)/5830/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. M BISWAS MS. S MEDHI MS M DAS	GA, ASSAM
26	WP(C)/5834/2021	DHUBRI WHOLE SALE CONSUMERS CO OP STORES LTD AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM
27	WP(C)/5842/2021	4186/M RANDHIR SINGH SECURITY AGENCY Versus FOOD CORPORATION OF INDIA AND ANR	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, F C I
28	WP(C)/5844/2021	RAM PRASAD SHARMA (LEGAL HEIR) AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC SC, K A A C ASSTT.S.G.I.
29	WP(C)/5856/2021 BY SLIP	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
30	WP(C)/5860/2021	ANOWARA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
31	WP(C)/5865/2021	RITU KUMAR DAS Versus UNIVERSITY GRANTS COMMISSION AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	ASSTT.S.G.I. SC, U G C SC, PWD SC. EDU.
32	WP(C)/5867/2021	SARESWAR MEEN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAİN MS A DEVI MR R SINGH	GA, ASSAM
33	WP(C)/5868/2021	ROFIQ UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
34	WP(C)/5871/2021	DEBOJIT BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MS. N DAS MR T CHHETRI MR. M P BORAH	GA, ASSAM SC, BTC
35	WP(C)/5872/2021	SULEKA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
36	WP(C)/5873/2021	JALAN BROS (INDIA) PVT LTD JB Versus POLLUTION CONTROL BOARD AND 2 ORS	MR. S CHAMARIA MR. M ALI	SC, PCB

37	WP(C)/5876/2021	NIRMALENDU LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, S.M.B.
38	WP(C)/5877/2021	KASHEMA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
39	WP(C)/5880/2021	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR M RANA S I AKAND	GA, ASSAM
40	WP(C)/5884/2021	SARAWGI PETROLEUM AGENCY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S NEWAR MR D KHAN	SC, P H E
41	WP(C)/5887/2021	MANAB JYOTI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BIKASH	GA, ASSAM SC, REVENUE
42	WP(C)/5888/2021	UPJAN BEWA @ RUPJAN BEWA Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
43	WP(C)/5896/2021	UMMOR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM
44	WP(C)/5897/2021	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, FISHERY
ORDERS				
45	I.A.(Civil)/1798/2019 B/O in LA.App./4596/2018 WITH LA.App./4596/2018 (Filing Number)	UNION OF INDIA Versus NAKIRUDDIN AND ANR UNION OF INDIA Versus NAKIRUDDIN AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K A MAZUMDER MR. A MALIK
46	I.A.(Civil)/1525/2021 FIXED in WP(C)/2321/2014 WITH WP(C)/2321/2014	PURBATTAR UDYOG HANDICRAFT CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 5 ORS. PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR. K MOHAMMED MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	GA, ASSAM SC, G M D A SC, REVENUE M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
	WITH I.A.(Civil)/301/2021 in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR J A HASSAN SC, NIA	
ORDERS				
2	Crl.A./200/2013 WITH OFFICE NOTE, WITH LCR (XEROX COPY) AND P.B.	BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR M AHMED(R-2) PP, ASSAM
3	Crl.A./245/2016 WITH OFFICE NOTE, LCR (KEPT IN SECTION) AND P.B. 14 NOS.	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
4	WITH Crl.A./266/2016	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MS.M KONCH	MR.P N CHOUDHURY SC, CBI
5	WITH CRL.A(J)/50/2017	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH AMICUS CURIAE	PP, ASSAM
6	Crl.A./360/2017 WITH OFFICE NOTE, WITH LCR AND P.B.	GOSAI @ GUNADHAR MANDAL@ 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A J SARMA MR. P D NAIR MR G ALAM MS. J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM
7	WITH Crl.A./385/2017	SHRI GAUR DAS MANDAL and ANR Versus THE STATE OF ASSAM and ANR	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM

8	CRL.A(J)/76/2018 WITH LCR AND P.B.	MD. FATIK ALI Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
9	CrI.A./163/2018 WITH OFFICE NOTE AND LCR & P.B.	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. A IKBAL MR H R CHOUDHURY MR R KARIM MR. P S BISWAS	PP, ASSAM
10	I.A.(CrI.)/584/2018 WITH OFFICE NOTE ,WITH LCR AND P.B. FIXED in CrI.A./240/2018 WITH CrI.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
11	CRL.A(J)/10/2019 WITH LCR AND P.B.	BITU PRAJA Versus THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/81/2019 WITH LCR	PUNA BAKTI Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/117/2019 WITH OFFICE NOTE WITH LCR	MANISH KUMAR DAS @ RAJA Versus THE STATE OF ASSAM AND ANR.	MR. B TALUKDAR, AMICUS CURIAE	S. DUTTA, LEGAL AID COUNSEL (R-2) PP, ASSAM
14	I.A.(Civil)/192/2019 in Mat.App./15830/2018 WITH Mat.App./15830/2018 (Filing Number)	SRI NAYANA DEBNATH Versus SRI SHYAMAL DEBNATH	MR. A SARMA MS M DAS	
15	CRL.A(J)/36/2020 WITH LCR AND P.B. WITH	GOUTAM BINDIA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/37/2020	GOPI BINJIA @ BINDIA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/65/2020 WITH LCR AND P.B.	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
18	I.A.(Civil)/234/2020 in Mat.App./18235/2019 WITH Mat.App./18235/2019 (Filing Number)	PARAG DAS Versus SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
19	CRL.A(J)/3/2021 WITH LCR	CHITRA BORA Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR(LEGAL AID COUNSEL)	PP, ASSAM
20	CrI.A./80/2021 WITH OFFICE NOTE AND LCR & P.B. WITH	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
21	Death Sentence Ref./2/2021	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D K BHATTACHARYYA
22	I.A.(CrI.)/348/2021 CrI.A./60/2021 (Disposed), WITH OFFICE NOTE ,WITH LCR AND P.B. in CrI.A./110/2021 WITH CrI.A./110/2021	JAKIR HUSSAIN @ JAKIR Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
		ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

WITH

I.A.(CrI.)/243/2021

in CrI.A./110/2021

ALTAF ALI AND 6 ORS.

Versus

STATE OF ASSAM

MR. SK S N MOHAMMAD

PP, ASSAM

MR. SK N MOHAMMAD

MR A IKBAL

23 I.A.(Civil)/1782/2021
in Mat.App./6133/2021

RULI GOGOI

Versus

PRANAB JYOTI BURAGOHAIN

MR. R PHUKAN

MR. T BARUAH

MS D CHHETRI

MS A DAS

WITH

Mat.App./6133/2021

(Filing Number)

RULI GOGOI

Versus

PRANAB JYOTI BURAGOHAIN

MR. T BARUAH

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3099/2021	MD. ABDUL KALAM Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
2	Bail Appln./3100/2021	SOID AHMED LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
3	Bail Appln./3103/2021	RIJANTA BORO @ PRAKASH BORO Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
4	Bail Appln./3111/2021	SIVAGOPAL M G Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
5	Bail Appln./3118/2021 B/O	MD. RAMEJ ALI AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
6	Bail Appln./3120/2021 B/O	PRADIP PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
7	Bail Appln./3121/2021	MD. KAYUM ALI (KALAM) Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
MOTION				
8	Crl.Rev.P./127/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI	PP, ASSAM
9	Crl.Rev.P./232/2021 FIXED	AFZAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

10	Crl.Pet./618/2021 FIXED	SHREYANSH KUMAR GOLCHHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N J KHATANIAR MR. M K DAS	PP, ASSAM
11	AB/3336/2021 B/O	NITUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
12	AB/3617/2021	DR. HOSNI MOBAROK CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
13	AB/3618/2021	MONIRUL @ MORINUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
14	AB/3620/2021	SAMAR NATH AND ANR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
15	AB/3621/2021 B/O	MOIN UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
16	AB/3624/2021	SAHEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS F INTAZ MS S AHMED	PP, ASSAM
17	AB/3631/2021	MAMONI KALITA Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
18	AB/3632/2021	RAKIBUL KHAN Versus THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
19	AB/3633/2021	KH BANIKANTA SINGH Versus THE STATE OF ASSAM	MR. M G SINGH MR. D J NATH	PP, ASSAM
20	AB/3639/2021	MD. NAZRUL KHANDAKAR Versus THE STATE OF ASSAM	MR. I A HAZARIKA MRS H AHMED MRS. S ISLAM	PP, ASSAM
21	AB/3641/2021	GANESH ENGTI Versus THE STATE OF ASSAM	MR P KATAKI	PP, ASSAM
22	AB/3647/2021	RAJARSHI SINHA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
23	AB/3648/2021	PULIN CH DUTTA AND ANR Versus THE STATE OF ASSAM	MR. M SARMA	PP, ASSAM
24	AB/3653/2021 B/O	JITENDRA SURANA AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MD. A KHAN	PP, ASSAM
<u>ADMISSION</u>				
25	Crl.Pet./165/2020 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MS. M DEKA	MR. SHEELADITYA(R2) MS. M MEDHI MS. S DEVI (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2996/2021 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
27	I.A.(Crl.)/416/2021 FIXED in AB/2722/2021 WITH AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
		SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM

28	WITH AB/2703/2021	BARUN RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
29	WITH AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH I.A.(CrI.)/418/2021 in AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
30	WITH AB/2736/2021	NANDO LAL SHAHU Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
31	WITH AB/2743/2021	HITESH DUTTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
32	WITH AB/2761/2021	RAHIM ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
33	WITH AB/2781/2021	NAJRUL HAQUE Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
34	WITH AB/2806/2021	KULDIP BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
35	WITH AB/2867/2021	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM
36	WITH AB/3130/2021	PUJA BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
37	WITH AB/3578/2021	DIMBESWAR THAKURIA Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
38	AB/1000/2021 FIXED	HABIZUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
39	AB/1702/2021 FIXED	ANOWAR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
40	WITH AB/1707/2021	TAJ UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
41	AB/2016/2021	MANZOOR ELAHI Versus THE STATE OF ASSAM	MR. J A AHMED MR. Z ARAFAT	PP, ASSAM
42	AB/2244/2021 FIXED	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM

43	AB/2460/2021	HARUN RASHID @ MD. HARUN RASHID Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
44	AB/2461/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
45	AB/2469/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
46	AB/2552/2021 FIXED	SYED MAKIB ALI AND 4 ORS Versus THE STATE OF ASSAM	MS. J PAUL MS. S AHMED	MD M S ALI PP, ASSAM
47	AB/2622/2021 FIXED	KASHEM ALI AKONDA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
48	AB/2635/2021 FIXED	BIPUL DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. S AHMED MR. R BAISHYA MS J HAZARIKA	PP, ASSAM
49	AB/2783/2021 FIXED	BASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
50	AB/2789/2021 FIXED,	PARTHA PROTIM NEOG Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
51	AB/2799/2021	RITU RAJ GOGOI AND ANR. Versus THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
52	AB/2853/2021	DHAJYA JYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
53	AB/2864/2021	RATHIN BARUAH @ RATHIN CHANDRA BARUAH Versus THE STATE OF ASSAM	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
54	AB/2872/2021 FIXED	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
55	AB/3015/2021 FIXED	REZWAN AHMED LASKAR Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
56	AB/3016/2021 FIXED	SAHAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY	PP, ASSAM
57	AB/3020/2021 FIXED	FAKAR UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
58	AB/3046/2021 FIXED	NANI MADHAB DAS @ MONI MADHAB DAS AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE MR. P K CHETRY	PP, ASSAM
59	AB/3060/2021 FIXED	AKHIL BORTHAKUR Versus THE STATE OF ASSAM	MR. R S MISHRA	PP, ASSAM
60	AB/3093/2021	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
61	AB/3127/2021 FIXED	KHALID HASHAN LASKAR @ BAPPY Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY MR. N K KALITA	PP, ASSAM

62	AB/3147/2021 FIXED	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
63	AB/3178/2021 FIXED	SAHIDA BEGUM LASKAR Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. N J DUTTA MR H I CHOUDHURY	PP, ASSAM
64	AB/3232/2021	ABU SUFIAN Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
65	AB/3234/2021	UTTAM BASOR AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
66	AB/3299/2021	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
67	AB/3302/2021	SANJIT CH NATH Versus THE STATE OF ASSAM	MR Z ALAM MR. K H SAIKIA MS. S NAZNEEN	PP, ASSAM
68	AB/3311/2021	RUPAK KUMAR NAZIR Versus THE STATE OF ASSAM	MR. C K NATH MR. N CHOUDHURY MR. L M RAHMAN	PP, ASSAM
69	AB/3313/2021	DEEP JYOTI BORAH Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
70	AB/3350/2021 FIXED	HARSAJIT KALITA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
71	AB/3394/2021 FIXED	RAJESH ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
72	AB/3402/2021	DR RAKESH MEDHI Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	PP, ASSAM
73	AB/3412/2021 FIXED	MAINI MAHANTA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
	WITH			
74	AB/3367/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
	WITH			
75	AB/3372/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
76	AB/3421/2021 FIXED	MOKBUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
77	AB/3494/2021 FIXED	DIPAK KUMAR BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
	WITH			
78	AB/3041/2021	PRANABESH BHATTACHARYA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MS A BHUYAN	PP, ASSAM
79	AB/3519/2021 FIXED	AFRICA PAYENG Versus THE STATE OF ASSAM	MR. P DUTTA MS. M DUTTA	PP, ASSAM
	WITH			
80	AB/3355/2021	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM

ORDERS

81 I.A.(CrI.)/370/2021
FIXED
in CrI.Pet./262/2021
WITH
CrI.Pet./262/2021

KAUSHIK BHANDARI AND ANR
Versus
SRI PRASHANT CHOUDHURY AND ANR

PRASHANT CHOUDHARY
Versus
THE STATE OF ASSAM AND 2 ORS.

PP, ASSAM

MR. A M BORA
MR. D K BAIDYA

MR. D BORAH
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI Versus DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	
2	Cont.Cas(C)/418/2021	DILIP RAJBONGSHI Versus B KALYAN CHAKRABORTY, IAS AND 2 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO	
3	Cont.Cas(C)/419/2021	MRINAL MEDHI AND 3 ORS Versus B. KALYAN CHAKRAVARTY, IAS AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
4	WP(C)/4889/2021	GAUTAM PRASAD Versus THE STATE OF ASSAM AND 3 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5827/2021	CHANDRA PRABHA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
6	WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.
7	WP(C)/5835/2021	MD. JEAHRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G BORDOLOI V SOLO S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM

8	WP(C)/5837/2021	BINITA PATHAK Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5840/2021	NITYA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU
10	WP(C)/5841/2021	MANIKA DAS @ MANIKA DAS Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5845/2021	MOSTAK AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS C MEDHI MR. S NATH	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5846/2021	MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5847/2021	M BABATON SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU
14	WP(C)/5851/2021	HEMANTA KUMAR RAJA Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
15	WP(C)/5853/2021	JANIK ALI SHEIKH AND 12 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/5854/2021	PRALAY KANTI CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
17	WP(C)/5855/2021	MRIDULA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	SC, SEC. EDU. GA, ASSAM
18	WP(C)/5858/2021	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
19	WP(C)/5859/2021	LAKHESWAR KAKATI AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, SEC. EDU. GA, ASSAM SC, SSA
20	WP(C)/5870/2021	NIRU SAIKIA PAMAGAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A J DAS MR P DEKA MR G RENGMA	SC, ELEM. EDU SC, AG SC, FINANCE
21	WP(C)/5875/2021	GANESH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
22	WP(C)/5881/2021 CAVT. NO.07552/021, FIXED	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, SEC. EDU. MR. A K DUTTA FOR CAVEATOR
23	WP(C)/5885/2021	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MR. S M MOLLAH	SC, ELEM. EDU
24	WP(C)/5886/2021	SANDIP KALITA Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS. J GHOSH MR. N ALI	ASSTT.S.G.I.
25	WP(C)/5890/2021	SANTOSH NIROLA AND 59 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, ELEM. EDU SC, BTC
26	WP(C)/5892/2021 B/O	MINAKSHI ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
27	WP(C)/5894/2021	ABDUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU.

28	WP(C)/5895/2021	PAILODI PHONGLO Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. R BORA Mr. A Baruah	SC, ELEM. EDU GA, ASSAM SC, AG SC, DIMA HASAO
<u>ORDER (STAY VACATING)</u>				
29	I.A.(Civil)/263/2019 FIXED in WP(C)/8823/2018 WITH WP(C)/8823/2018	MD. MUSHARAF HUSSAIN Versus MAKBUL HUSSAIN AND 2 ORS. MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MS D BORGHAIN SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
30	I.A.(Civil)/1362/2021 in WP(C)/1483/2021 WITH WP(C)/1483/2021	MOZAMMEL HOQUE Versus MOZIBAR RAHMAN AND 6 ORS. MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, SEC. EDU. MR. A R BHUYAN SC, EDU
31	I.A.(Civil)/1617/2021 FIXED in WP(C)/2462/2018 WITH WP(C)/2462/2018	UNION OF INDIA AND 4 ORS. Versus MS. REKHA RANI DAS REKHA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MRS. A GAYAN MR. B RAMCHIARY MS. M BASUMATARY MR. A BORO MS. C TALUKDAR	MR. B RAMCHIARY MRS. A GAYAN (CGC) ASSTT.S.G.I.
<u>ADMISSION</u>				
32	WP(C)/3066/2014 FIXED	KAILASH CHANDRA PRODhani and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.S BANIK MR.S K ROY	SC, FINANCE SC, EDU
33	WP(C)/5861/2017 B/O WITH WP(C)/4126/2016	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS. KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI MR.A NATH MR.D DOLEY MS.P SHARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE SC, ELEMENTARY EDUCATION SC, BTC
35	WP(C)/4181/2016 WITH WP(C)/4358/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
37	WP(C)/5158/2016 WITH WP(C)/5176/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE DEPTT. SC, BTC SC, FINANCE SC, BTC

39	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
40	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
41	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
42	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
43	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION SC, FINANCE MS. K PHUKAN(R-8) SC, BTC
44	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
45	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
46	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
47	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

48	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
49	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
50	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
51	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
52	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
53	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
54	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
55	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
56	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
57	WP(C)/951/2018 FIXED	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR

58	WITH WP(C)/3620/2018	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU
59	WP(C)/3711/2018 B/O	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R4)
60	WP(C)/8314/2018 WP(C)/544/2015 (Disposed), FIXED	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) SC, U G C
61	WITH WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
62	WP(C)/4871/2019	SANJIT CHAKRABORTY AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. R SARMA MR. K M HALOI MR. B DAS MR A DEY MS B DEVI	SC, SEC. EDU. MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN SC, BTC
63	WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM	SC, HIGHER EDU
	WITH I.A.(Civil)/159/2020 in WP(C)/7304/2019	THE GOVERNING BODY OF BARKHETRI COLLEGE Versus LOKMAN ALI AND 3 ORS	MR. B C DAS MR J H SAIKIA	MR A R BHUYAN
64	WITH WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOOND SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/3730/2019 in WP(C)/6534/2014	THE GOVERNING BODY OF BARKHETRI COLLEGE Versus DR. LOKMAN ALI AND 4 ORS	MR J H SAIKIA	SC, HIGHER EDU MR A R BHUYAN
65	WP(C)/986/2020 B/O	KAMALA BEZBARUAH MEMORIAL COLLEGE OF TEACHER EDUCATION Versus UNION OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, ELEM. EDU MR. I ALAM, SC, NCTE SC, N C T E ASSTT.S.G.I. SC, DIB. UNIVERSITY
66	WP(C)/2555/2020	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
67	WP(C)/605/2021	KABITA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. SC, U G C

68	WP(C)/3208/2021 CAVT. NO.04182/021,	ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. R P KAKOTI SR. ADV. (r-6) MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR (r-5) FOR CAVEATOR
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ORDERS

69	Cont.Cas(C)/265/2020 B/O	GOPAL CH. SARKAR AND 3 ORS. Versus SANJIB KUMAR BHUYAN	MR. A A R KARIM	
70	Cont.Cas(C)/302/2020 B/O	RAM KRISHNA DAS Versus PRITHWISH KUMAR CHAKI AND ANR.	MR. K R PATGIRI MRS. C DAS	MR S M T CHISTIE MS. N PHUKAN MR B DEURI
71	Cont.Cas(C)/432/2020 B/O	PRADIP KALITA AND 6 ORS. Versus DR. BIJOYA CHOUDHURY, AES	MRS A BUJARBARUAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. S BORA MS N M SARMA (R-1)
72	Cont.Cas(C)/442/2020 B/O	NIRUPOMA BURAGOHAİN Versus PREETOM SAIKIA AND 2 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR. K GOGOI
73	Cont.Cas(C)/507/2020	ANWAR HUSSAIN MAZUMDER Versus PRITAM SAIKIA AND 2 ORS	MR. M DUTTA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANIAR MR. B GOGOI MR A CHALIHA MS. S KONWAR
74	Cont.Cas(C)/536/2020	KANMAI SONOWAL Versus BANADANA DUTTA AND 6 ORS	MS. D SONOWAL	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR. B DEORI MR B KAUSHIK MS. N BORDOLOI MR A CHALIHA
75	Cont.Cas(C)/582/2020 B/O	HIREN DEKA AND 47 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. R P SARMAH MRS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR J CHUTIYA MR J CHUTIYA MR J CHUTIYA MR. S BORA MR. P K BORAH MR B KAUSHIK MS. N BORDOLOI MS. S KEMPRAI MS. S KEMPRAI MS. S KEMPRAI MS K DAS
76	Cont.Cas(C)/138/2021 B/O	SMTI MANASA MANDAL Versus DR. BIJOYA CHOUDHURY	MR S BORTHAKUR MR. D GOGOI	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
77	WP(C)/611/2021 B/O	GAURAV CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MR. P N GOSWAMI MR. K P PATHAK	SC, WPT AND BC SC, HEALTH SR. GA, ASSAM
78	WITH WP(C)/862/2021	PRIYADARSHINI KURMI AND 4 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, WPT AND BC SC, HEALTH

HEARING

79	WP(C)/5103/2019 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA
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STAY MATTERS

80	WP(C)/5913/2013	THE STATE OF ASSAM and ANR Versus SMT. RINA HAZARIKA	MR.P N GOSWAMI SC, EDU	MS. J PAUL MS. S AHMED
81	WP(C)/5636/2020	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI

WITH

I.A.(Civil)/1009/2021
in WP(C)/5636/2020

THE PRESIDENT, GOVERNING BODY,
KHEREKAJAN COLLEGE
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P K TIWARI
MR. N BARUAH
MR. R J DAS

SC, HIGHER EDU
MR. K N CHOUDHURY
MR. R M DEKA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3091/2021	KAJOLI BORO AND 5 ORS Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
2	Bail Appln./3093/2021	MAN BAHADUR DORJEE Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
3	Bail Appln./3094/2021	KISHAN LAL KHATRI Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P DAS MR P PRAWAR	PP, ASSAM
4	Bail Appln./3106/2021	GUNAVI DAS Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN MR. K KALITA	PP, ASSAM
5	Bail Appln./3108/2021	MONOWAR KHAN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
6	Bail Appln./3109/2021	ABDUL HANIF @ HANIF ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
7	Bail Appln./3112/2021	KAUSHAL AGARWAL Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
8	Bail Appln./3113/2021	FORHAD ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
9	Bail Appln./3114/2021	ZIAR UDDIN Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM

10	Bail Appln./3116/2021 B/O	NIKHIL TALUKDAR AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
11	Bail Appln./3117/2021	GOLAM NABI AZAD Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
MOTION				
12	AB/3385/2021 B/O	JADU BANIA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
13	AB/3615/2021	MITHUN (GURAJEWALA) Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
14	AB/3619/2021	NAJAR ALI AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
15	AB/3622/2021	TANKESWAR SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MS. S BORO MR B PAUL MS. P HAZARIKA	PP, ASSAM
16	AB/3625/2021	JAHANGIR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
17	AB/3626/2021	AJJUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
18	AB/3627/2021	UTPAL DAS AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
19	AB/3628/2021	MOJIBOR RAHMAN AND 27 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
20	AB/3629/2021 B/O	SUNIL KR SARKAR @ SUNIL SARKAR AND 12 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM
21	AB/3630/2021	MD. RASIDUL ISLAM @ RASIDUL HAQUE Versus THE STATE OF ASSAM	MR. T K BHUYAN	PP, ASSAM
22	AB/3634/2021	RIKI RAJWAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	AB/3636/2021	SADEK ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
24	AB/3637/2021	HEMAKANTI DEVI Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
25	AB/3640/2021	MOFIZUL HOQUE Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
26	AB/3642/2021	MANNAF ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
27	AB/3643/2021	JYOTI PRASAD RABHA AND 5 ORS Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
28	AB/3644/2021	MOSLEM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM

29	AB/3645/2021	MAMTAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
30	AB/3649/2021	A SATTAR @ ABDUS SATTAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
31	AB/3650/2021	BABLU GOALA AND ANR Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
ADMISSION				
32	CrI.Pet./490/2020 FIXED	DEBAJIT KUMAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	MR. N C DAS (R2) MS. M DEVI (R2) MR. A DAS (R2) PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./1943/2021 FIXED	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
34	Bail Appln./2077/2021 FIXED	NITUL KALITA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
35	Bail Appln./2237/2021 FIXED	BIKI BASPHOR @ VICKY BASFOR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
36	Bail Appln./2273/2021 FIXED	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	Bail Appln./2405/2021 FIXED	VIJAY VERMA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
38	Bail Appln./2717/2021 FIXED	KALE SINGH @ KALE SINGH DIGWA AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR S AHMED MR. T DEURI MR M CHETIA MR A RASHID MR. K ISLAM MS T WAPANGLA MR N AHMED	PP, ASSAM
39	Bail Appln./2759/2021 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MR D TALUKDAR MR. K MOHAMMED MS S A KHALIFA	PP, ASSAM
40	Bail Appln./2793/2021 FIXED	GULSON NAHAK Versus THE STATE OF ASSAM	MS. S CHUTIA	PP, ASSAM
41	Bail Appln./2987/2021 FIXED	LAKHINANDAN GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
BAIL HEARING				
42	AB/965/2021 FIXED	HABIJA BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
43	AB/1164/2021 FIXED	LEELABATI BHUYAN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1381/2021 FIXED	MD. ABDUL MOTIN AND 5 ORS Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
45	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

46	AB/1891/2021 FIXED	ABUL NASAR AND 2 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
	WITH			
47	AB/1777/2021	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
48	AB/1965/2021 FIXED	INJAMUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	MR A KAKOTI PP, ASSAM
49	AB/2172/2021 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
50	AB/2237/2021 FIXED	UMED ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
51	AB/2323/2021 FIXED	SHANKAR NISHAD Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR N K DEV NATH MR. M BORA	PP, ASSAM
52	AB/2348/2021 FIXED	JAHIDUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
53	AB/2417/2021 FIXED	ABDUS CHABUR SIKDAR @ ABDUL SABBUR SIKDAR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
54	AB/2463/2021 FIXED	FARUK HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
55	AB/2657/2021 FIXED	ABDULLAH BOKHARI @ SHEIKH ABDULLAH BOKHARI @ SHEIKH BOKHARI @ ABDUL BOKHARI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. M ISLAM	PP, ASSAM
56	AB/2707/2021 FIXED	MATLEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A K AHMED MR A AHMED	PP, ASSAM
57	AB/2751/2021 FIXED	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
58	AB/2801/2021 FIXED	NAUSHAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
59	AB/2858/2021 FIXED	HASSEN ALI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
60	AB/2868/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A S ALI MR. S A B KHABIR MR. K AHMED	PP, ASSAM
61	AB/2885/2021 FIXED	JAYANTA KUMAR MILI Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
62	AB/2963/2021 FIXED	DEEP BURAGOHAIN Versus THE STATE OF ASSAM	MR P KATAKI MR S BORTHAKUR MRS R BEGUM MS. M DEVI MR. D GOGOI	PP, ASSAM
63	AB/2974/2021 FIXED	BIKASH MORAN Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO	PP, ASSAM
64	AB/3066/2021 FIXED	AZIZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

65	AB/3133/2021 FIXED	HAYET ALI @ HAYAT ALI AND ANR Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
66	AB/3164/2021 FIXED	NITUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
67	AB/3214/2021 FIXED	ABHIMANYU MODI Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
68	AB/3280/2021 FIXED	ASISH MANDAL Versus THE STATE OF ASSAM	MS S S ZIA MRS. S BAJAJ	PP, ASSAM
69	AB/3319/2021 FIXED	PRASANNA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
70	AB/3320/2021 FIXED	AFAZ UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
71	AB/3218/2021	RAFIQUE AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA Mr. A Baruah	PP, ASSAM
72	AB/3325/2021 FIXED	REKIB AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
73	AB/3327/2021 FIXED	UMA DEVI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
74	AB/3339/2021 FIXED	RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	MS S S ZIA PP, ASSAM
75	AB/3396/2021 FIXED	LOMBODHAR HAZARIKA Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
76	AB/3397/2021 FIXED	AMIT PHUKAN @ BHAI PHUKAN Versus THE STATE OF ASSAM	S CHANDA MR. R DUBEY	PP, ASSAM
77	AB/3416/2021 FIXED	PULIN NATH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR S PAUL	PP, ASSAM
78	AB/3418/2021 FIXED	YUNISH ALI Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
79	AB/3422/2021 FIXED	BUBUL NATH Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MR. R ALI MR S PAUL	PP, ASSAM
80	AB/3423/2021 FIXED	MD. RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
		ORDERS		
81	I.A.(CrI.)/1031/2019 FIXED in CrI.Pet./762/2018 WITH CrI.Pet./762/2018	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
		JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R3) PP, ASSAM
82	CrI.Pet./180/2021 FIXED	RAKTIMAVA SWAMI Versus SUNIL KR ROY CHOUDHURY AND ANR	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM

83	Crl.Pet./560/2021 FIXED	AJAY KUMAR JAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
HEARING				
84	I.A.(Crl.)/319/2017 WITH LCR 3 FILES, B/O in Crl.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR	
	WITH Crl.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2166/2021 FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR N AHMED MR G P CHETIA	SC, NCB
2	Bail Appln./2710/2021 FIXED	NASIR UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
3	Bail Appln./2973/2021 FIXED	AKIV @ AKIV KHA Versus THE UNION OF INDIA	MR. P K SARMA MS. B BHUYAN MS R SAHIN MS. B MAHANTA	SC, NCB
4	WITH Bail Appln./1750/2021	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
5	Bail Appln./3090/2021	MD. SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
6	Bail Appln./3095/2021	SONU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
7	Bail Appln./3097/2021	ASHIK ALI @ ASIK ALI Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
8	Bail Appln./3098/2021	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM

9	Bail Appln./3104/2021	MANOWARA BEGUM @ MANUWARA BEGUM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
10	Bail Appln./3105/2021	MOHAN JENA Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	MR. P N GOSWAMI SC, EXCISE DEPTT.
11	Bail Appln./3107/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
12	Bail Appln./3110/2021	WASIM AKRAM Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
13	Bail Appln./3115/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
14	Bail Appln./3119/2021 B/O	MD. SAHOR ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<u>MOTION</u>				
15	AB/3326/2021 FIXED	NURUL HAQUE MD FARHAD Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
16	AB/3623/2021	RIYAJ UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T U LASKAR MR. A T H AHMED	PP, ASSAM
17	AB/3635/2021	AKHTABUR HUSSAIN @ MD ATAB HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
18	AB/3638/2021	KAMAL GOSWAMI Versus THE STATE OF ASSAM	MR. M KALITA MR. M KALITA MR. J HATIMURIA	PP, ASSAM
19	AB/3646/2021	ISHAD HUSSAIN @ IRSHAD AHMED Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
20	AB/3651/2021	JAHANGIR ALAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
21	AB/3652/2021	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR. B HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
22	CrI.Pet./1510/2019 WITH LCR 1 FILE, FIXED	DR. BRIJESH KUMAR RAI Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. B CHAKRABORTY MRS P HAZARIKA PP, ASSAM
23	CrI.A./177/2021	SAHINUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/466/2021 in CrI.A./177/2021	SAHINUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./1693/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
25	Bail Appln./1747/2021 SCANNED COPY OF CASE DIARY, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM

26	Bail Appln./1964/2021 SCANNED COPY OF CASE DIARY, FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
27	Bail Appln./2356/2021 FIXED	KHALIL UDDIN Versus UNION OF INDIA (NCB)	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, NCB
28	Bail Appln./2418/2021 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
29	Bail Appln./2425/2021 FIXED	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
30	Bail Appln./2485/2021 FIXED	MD. FAKHARUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
31	Bail Appln./2516/2021 SCANNED COPY OF CASE DIARY, FIXED	NIMAI DAS Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
32	Bail Appln./2571/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAJAD HUSSAIN @ SAJAD HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
33	Bail Appln./2621/2021 SCANNED COPY OF CASE DIARY, FIXED	KHEMRAJ RIZAL @ RAJ AND ANR Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
34	Bail Appln./2639/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. MOINUL ALI @ MD. BABU ALI Versus THE STATE OF ASSAM	MR Z RAHMAN MR. B PHUKAN MR. P KR KALITA	PP, ASSAM
35	Bail Appln./2679/2021 FIXED	SAMIN AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
36	Bail Appln./2686/2021 SCANNED COPY OF LCR, FIXED	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGHOAIN MR. P GOHAIN	PP, ASSAM
37	Bail Appln./2711/2021 FIXED	GOLAM MOSTAFA AHMED @ MD. GULAM MUSTAFA AHMED Versus THE STATE OF ASSAM	MR. T K MISRA MR. S M RAHMAN MS. K BAYAN MR. S K ROY	PP, ASSAM
38	Bail Appln./2735/2021 FIXED	DIPALI HAPILA @ DIPALI NAIDING Versus THE STATE OF ASSAM	MR B D DAS MS. K PHUKAN MR H K SARMA MR. D THAOSEN	PP, ASSAM
39	Bail Appln./2745/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR G BORDOLOI V SOLO	PP, ASSAM
40	Bail Appln./2746/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. IMAN HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
41	Bail Appln./2749/2021 FIXED	AMAR THAPA @ AMAR SANGMA Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM
42	Bail Appln./2752/2021 FIXED	MAHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
43	Bail Appln./2753/2021 FIXED	WAZED ALI @ SANIDUL Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD	PP, ASSAM
44	Bail Appln./2773/2021 FIXED	REJAUL KARIM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
45	Bail Appln./2790/2021 SCANNED COPY OF CASE DIARY, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
46	Bail Appln./2795/2021 SCANNED COPY OF CASE DIARY, FIXED	MOHD ARMAN BHAY @ MD. ARMAN BHAI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM

47	Bail Appln./2798/2021 FIXED	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MR. M R BHARALI	PP, ASSAM
48	Bail Appln./2804/2021 FIX	RAJU ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
49	Bail Appln./2852/2021 FIXED	MANAB JYOTI KALITA Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
50	Bail Appln./2879/2021 FIXED	MOMI BORAH Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
51	Bail Appln./2934/2021 FIXED	SUHEL BUIYA @ SUHEL AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
52	Bail Appln./2955/2021 FIXED	MD. ABDUL HAI @ ABDUL HAI TALUKDAR Versus NARCOTICS CONTROL BUREAU	MR. T DEURI	SC, NCB
53	Bail Appln./2976/2021 FIXED	SHAHANUR ALI @ SAHANUR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
54	Bail Appln./2983/2021 SCANNED COPY OF CASE DIARY, FIXED	JAAN MONI BORAH Versus THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM

BAIL HEARING

55	AB/931/2021 FIXED	WASIF CHAUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS M CHANGMAI MR. K M HASSAN MS M Z SHAMIM	PP, ASSAM
	WITH I.A.(CrI.)/217/2021 in AB/931/2021	GULNEHAR AHMED Versus WASIF CHAUDHURY AND ANR.	MR. N BARMAN MS H AHMED MS P RABHA	MR D TALUKDAR (R-1) MS M CHANGMAI (R-1) MR. K M HASSAN (R-1) MS N J BEGUM (R-1) PP, ASSAM
56	AB/2161/2021 FIXED	AKTARUL ISLAM HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
57	AB/2638/2021 FIXED	SHIBESH CHANDRA RAY @ SIBASH RAY (MANTU) Versus THE STATE OF ASSAM	MR. P A AHMED MS. INDRANEE SARMA	PP, ASSAM
58	AB/2901/2021 FIXED	RUPAK BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. G GOGOI MS. A GOGOI	PP, ASSAM
59	AB/3050/2021 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
60	AB/3198/2021 FIXED	UBAYDULLAH AHMED LASHKAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
61	AB/3207/2021 FIXED	MD. HANIF ALI Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
62	AB/3230/2021 FIXED	ALAWUDDIN SK Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
63	AB/3349/2021 FIXED	VIJAY KUMAR NANDA Versus THE STATE OF ASSAM	MR. S C BISWAS MR Z KAMAR L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
64	AB/3439/2021 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

ORDERS

65	Crl.Pet./962/2019 FIXED	ABHIJIT HAZARIKA AND ANR. Versus INDRA MOHINI PATAR AND ANR.	MRS R BEGUM MS S BARPUJARI MR. P KATAKI MS. M DEVI	PP, ASSAM (R2)
	WITH			
66	Crl.Pet./523/2019	MISS INDRA MOHINI PATAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM
67	Crl.Rev.P./164/2021 WITH LCR 2 FILES, FIXED	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	
68	Crl.A./164/2021 WITH OFFICE NOTE, LCR 7 FILES, FIXED	JYOTI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
	WITH I.A.(Crl.)/410/2021 in Crl.A./164/2021	JYOTI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
69	I.A.(Crl.)/270/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM
	in Crl.A./81/2021			
	WITH Crl.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
70	I.A.(Crl.)/402/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
	in Crl.A./291/2019			
	WITH Crl.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
71	Crl.Pet./497/2021 FIXED	SABITA SHAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4193/2020	BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM
2	WP(C)/4491/2020	JIAUL AHMED FORCE NO. 041704509 Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.
3	WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1543/2021 in WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR D J HALOI MR S A HUSSAIN	GA, ASSAM
	WITH I.A.(Civil)/1825/2021 in WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
4	WP(C)/3590/2021	FAKAR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
5	WP(C)/4968/2021	MANIRUL HASSAN KHAN Versus THE UNION OF INDIA AND 6 ORS	MR M DEKA MR K BHUYAN MR N ISLAM	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/5369/2021 B/O	INAMUL HAQ Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	GA, ASSAM
7	WP(C)/5714/2021 B/O	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL

8	WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K M HASSAN MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
9	WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT MD S ULLAH	SC, INDUSTRIES
10	WP(C)/5832/2021	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
11	WP(C)/5836/2021	SUPRIYA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
12	WP(C)/5843/2021	AKON DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
13	WP(C)/5848/2021	RUPAK KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, BTC
14	WP(C)/5850/2021	NABALATA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR B KHAKHLARY MS A DEVI	SR. GA, ASSAM SC, HEALTH
15	WP(C)/5852/2021	SHAHERA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARMAH MR. S HAZARIKA S. J. SAHARIAH	GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/5861/2021	EUSUF ALI SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	WP(C)/5863/2021	BIBI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
18	WP(C)/5864/2021	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM
19	WP(C)/5869/2021	NIPAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR B HAZARIKA	SC, FOREST
20	WP(C)/5878/2021	PARAMESH BHATTACHARYYA AND 9 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM
21	WP(C)/5879/2021	MOMITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. S BORA MS. N CHAKRABORTY	GA, ASSAM SC, APDCL SC, BTC
22	WP(C)/5882/2021	MOTI LAL PRAJAPATI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
23	WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
24	WP(C)/5889/2021	MOROMI BASFORE Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
25	WP(C)/5891/2021 B/O	KALPANA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, FINANCE
26	WP(C)/5893/2021	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR. M BHATTARAI MR P BHATTACHARJYA	GA, ASSAM
27	WP(C)/5899/2021	SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL

28	WP(C)/5900/2021	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	SC, PWD
29	WP(C)/5901/2021	JAYANTI MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR N ISLAM	GA, ASSAM SC, PWD
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
30	I.A.(Civil)/1363/2021 in WP(C)/5665/2019	GAJEN MOCHAHARY AND 17 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, REVENUE
	WITH WP(C)/5665/2019	RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. REVENUE
<u>ADMISSION</u>				
31	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR.G PEGU MR.B J TALUKDAR(R - 1 to 5)
32	WP(C)/3988/2018	KHAGENDRA NATH KONWAR @ KHAGENDRA KNOWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. R DEKA MS. K SAIKIA MR. J TAMULI	SC, AG SC, FINANCE
33	WP(C)/7045/2019 FIXED	DILWAR HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 2 ORS	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR H GUPTA ASSTT.S.G.I.
34	WP(C)/7475/2019	JIBON CHANDRA SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, AG SC, FINANCE
35	WP(C)/1149/2020 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM SC, N C HILLS AUTONOMOUS COUNCIL
36	WP(C)/1511/2020 FIXED	JAHINDRA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2) MR D GOGOI, SC, FOREST DEPTT. (R-1)
37	WP(C)/3050/2020	DIGANTA BARMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P PATHAK MR. A CHAMUAH MR. A NARZARI MR. B KONWAR MS D DUTTA	MR. U K GOSWAMI ASSTT.S.G.I.
38	WP(C)/4515/2020	DEBJANI BASUMATARY Versus THE UNION OF INDIA AND 5 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
39	WP(C)/4608/2020	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM
40	WP(C)/4864/2020 WP(C) 501/2021(D/O)	PRASANTA KUMAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH	DR. B AHMED (R4) MD. A. RASHID (R4) GA, ASSAM MR. M HUSSAIN (R4) MR A K DAS (R4) SC, REVENUE
41	WP(C)/4920/2020 FIXED	MOHENDRA REGON AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE

42	WP(C)/5005/2020	NIZAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, TRANSPORT
43	WP(C)/5589/2020	SIDDARTHA NARAYAN DEB Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM SC BTAD
ORDERS				
44	WP(C)/1899/2014 FIXED	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
WITH				
45	WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS Versus THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
WITH				
	I.A./1436/2015 in WP(C)/2635/2013	NARAYAN DAS and ORS. Versus ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
WITH				
46	WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS Versus THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
WITH				
47	WP(C)/3848/2021	NITUMONI DEVI AND 25 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
48	Cont.Cas(C)/425/2019 FIXED	MUMINUL HASAN LASKAR Versus MISHBAHUL HASSAN ANSARI	DR. B AHMED MR. N HAQUE	MR D K MEDHI MR. K BORUAH
49	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
50	Cont.Cas(C)/427/2020	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA
51	Review.Pet./96/2021 CRP(IO)/41/2021 (Disposed)	M/S BOGIDHOLA TEA AND TRADING COMAPNY (P) LTD. AND 2 ORS. Versus SANJAY KUMAR SINGH AND ANR.	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-I AND III

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./388/2019 WITH LCR 1 FILE	MUKLESHUR RAHMAN Versus MUSTT. NARJIDA HASAN AND ANR.	MR A SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE PP, ASSAM (R2)
2	Crl.Rev.P./523/2019	MANOJ BARMAN Versus STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MS K KALITA	MR. D M THAKURIA PP, ASSAM
	WITH I.A.(Crl.)/859/2019 in Crl.Rev.P./523/2019	MANOJ BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MR. B K BHAGAWATI MS K KALITA	PP, ASSAM
3	Crl.Rev.P./536/2019	MS. NALSI ADITYA Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. N UDDIN MR. M ISLAM PP, ASSAM
4	MACApp./264/2021	ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI MAHANTA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1830/2021 in MACApp./264/2021	ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI MAHANTA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
5	MACApp./265/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SABITA PAUL AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR B K JAIN FOR CAVEATOR
	WITH I.A.(Civil)/1837/2021 in MACApp./265/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SABITA PAUL AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR B K JAIN FOR CAVEATOR

6	MACApp./266/2021 WITH I.A.(Civil)/1840/2021 in MACApp./266/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
7	MACApp./267/2021 WITH I.A.(Civil)/1842/2021 in MACApp./267/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
8	MACApp./268/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS. MONOWARA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. A R AGARWALA	
9	MACApp./271/2021 WITH I.A.(Civil)/1863/2021 in MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
10	MACApp./272/2021 WITH I.A.(Civil)/1868/2021 in MACApp./272/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
ORDERS				
11	Crl.Rev.P./132/2009 WITH LCR 1 FILE	SHRI PRANAB KUMAR SHARMA Versus THE STATE OF ASSAM	MR.J SHARMA MR.B CHAKRABORTY MS.D DEKA MR.A HAZARIKA MR.G KAKATI MRS.K M TALUKDAR MRS.S D BHUYAN MR.U BHUYAN	PP, ASSAM
12	Crl.Rev.P./333/2009 WITH LCR 4 FILES AND 1 REGISTER	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
13	MACApp./39/2011 WITH LCR	SATISH NATH, Versus NIRANJAN CHOUDHURY and 2 ORS,	MR.K R BORA MR.P DEKA MD.ASLAM	MR.S S SHARMA MR.D BARUAH MS.F KHAN MS.L SARMA
14	MACApp./203/2012 WITH LCR WITH MC/2966/2012 in MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS	MR.R C PAUL MISS.S ROY MS.A DAS MR.R C PAUL MISS.S ROY MS.A DAS	MR.R ALI MR.H A AHMED MD.S ALI
15	MACApp./137/2014 WITH LCR WITH CO/5/2016 in MACApp./137/2014	NEW INDIA ASSURANCE CO. LTD. Versus SIRATAN NESSA and ANR. MUSST SIRATAN NESSA @ SARATUN Versus NEW INDIA ASSURANCE COMPANY LIMITED	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.T J MAHANTA MS.P BHATTACHARYA MR.M DUTTA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.M DUTTA(R-1) MS.N MODI MR.S DUTTA

16	MC/1192/2015 in MACApp./248400/2015	SMTI GITA MONI DEKA and 2 ORS, Versus REGIONAL MANAGER and 3 ORS,	MR.M TALUKDAR	MS.N MODI(R-3) MSP DEHINGIAR-3 MR.S K GOSWAMI(R-1) MS.M CHOUDHURY(R-3) MR.N BARMAN(R-1) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	WITH MACApp./248400/2015 (Filing Number)	SMTI GITA MONI DEKA and 2 ORS, Versus REGIONAL MANAGER and 3 ORS,		
17	I.A.(Civil)/282/2017 IN MAC.APP. SL.NO. 242464 in MC/1292/2015	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY MISS BITHIKA KONWAR and 4 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S SHARMA(R-5) MRM H AHMED(R-4)(R-1&2) MS.L SHARMAR-5 MRA SHARMA(R-5) M R CHOUDHURY(R-4)(R-1&2)
	WITH MC/1292/2015	ORIENTAL INSURANCE CO. LTD. Versus SANJIB KONWAR and 4 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S SHARMA(R-5) MRM H AHMED(R-4) MS.L SHARMAR-5 MRA SHARMA(R-5) MR.M R CHOUDHURY(R-4)
	WITH I.A.(Civil)/283/2017 in MC/1292/2015	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY MISS BITHIKA KONWAR and 4 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S SHARMA(R-5) MRM H AHMED(R-4) MS.L SHARMA(R-5) MRA SHARMAR-5 M R CHOUDHURY(R-4)
	WITH I.A.(Civil)/284/2017 in MC/1292/2015	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY MISS BITHIKA KONWAR and 4 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S SHARMA(R-5) MRM H AHMEDR-4 MS.L SHARMA(R-5) MRA SHARMA(R-5) M R CHOUDHURY(R-4)
18	I.A.(Civil)/440/2017 in MACApp./286468/2016	ORIENTAL INSURANCE CO. LTD. Versus PH. SARAT SINGH and 6 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.R GOSWAMIR-2 MRJ UDDIN(R-1)(R-3) MR. K K DUTTA(R-1) MS.M SAIKIA(R-2) MS.P BORTHAKUR(R-2)
	WITH MACApp./286468/2016 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus PH SARAT SINGH and 6 ORS		
19	I.A.(Civil)/603/2017 in MACApp./281869/2016	SMTI MAKAN DUTTA and 2 ORS, Versus AMAL BARMAN and ANR,	MR.S C PANDIT	MS. R D MOZUMDAR MR.A AHMEDR-2 MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./281869/2016 (Filing Number)	SMTI MAKAN DUTTA and 2 ORS Versus SRI AMAL BARMAN and ANR	MR.S C PANDIT	
20	I.A.(Civil)/1145/2017 in MACApp./290188/2017	UNITED INDIA INSURANCE CO. LTD. Versus SHOMEJ UDDIN and 4 ORS,	MR.P BARTHAKUR MR.R GOSWAMI MS.M SAIKIA	MR. A K JAIN (R-4 & 5) MR. M KALITA (R-4 & 5) MR.K SARMA(R- 1,2&3) MR.D DAS(R- 1,2&3) MR.B J TALUKDARR-1,2and3 MR.R RAHMAN(R- 1,2&3)
	WITH MACApp./290188/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SHOMEJ UDDIN and 4 ORS	MR.R GOSWAMI MS.M SAIKIA	

21	I.A.(Civil)/3641/2017 in MACApp./302940/2017	MUSTT AYESHA KHATUN and ANR, Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS,	MR.B MUKHERJEE MR. S BISWAS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MS A BORAH MS. J GHOSH MR A IKBAL
	WITH MACApp./302940/2017 (Filing Number)	MUSTT AYESHA KHATUN and ANR Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS	
22	I.A.(Civil)/4283/2017 in MACApp./660/2017	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. N D BHUYAN (R3) MD. A AHMED (R4) MR. R C PAUL (R4) MR. P K MAZUMDAR (R1) MR. P K MAZUMDAR (R1) MS L DAS (R4) MR. R K MAZUMDAR (R1)
	WITH MACApp./660/2017	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. N D BHUYAN (R3) MD. A AHMED (R4) MR. R C PAUL (R4) MR. P K MAZUMDAR (R1) MS L DAS (R4) MR. R K MAZUMDAR (R1)
	WITH I.A.(Civil)/4284/2017 in MACApp./660/2017	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
23	CrI.Rev.P./532/2019	RATAN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MS. B CHOWDHURY	PP, ASSAM
24	I.A.(CrI.)/536/2019 in CrI.Rev.P./5091/2019	PARBINA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	PP, ASSAM
	WITH CrI.Rev.P./5091/2019 (Filing Number)	PARBINA KHATUN Versus THE STATE OF ASSAM AND ANR. (D)		
25	I.A.(Civil)/727/2019 B/O in MACApp./14485/2018	RABIA KHATUN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	MR. K K BHATTA (R1)
	WITH MACApp./14485/2018 (Filing Number)	RABIA KHATUN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR		
26	I.A.(Civil)/797/2019 in MACApp./13455/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS SURABHI DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D K KALITA MR. K K PARASAR
	WITH MACApp./13455/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MISS SURABHI DAS AND 2 ORS		
27	I.A.(CrI.)/972/2019 in CrI.Rev.P./10243/2019	MD. YUNUS ALI AND ANR. Versus STATE OF ASSAM AND ANR.	MS. E AHMED	PP, ASSAM
	WITH CrI.Rev.P./10243/2019 (Filing Number)	YUNUS ALI AND ANR. Versus STATE OF ASSAM AND ANR. (G)		
28	I.A.(Civil)/3369/2019 in MACApp./6158/2019	SBI GENERAL INSURANCE CO. LTD., Versus SRI KUKHESWAR GOGOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MS. M CHOUDHURY MR. C SHARMA

	WITH MACApp./6158/2019 (Filing Number)	SBI GENERAL INSURANCE CO. LTD Versus SRI KUKHESWAR GOGOI AND 3 ORS		
29	I.A.(Civil)/3435/2019 in MACApp./6372/2019	MD. JAIBUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. K K DEY MR. S K SINGH (R2,R3) MR. V K CHOPRA (R2,R3) MR V K BAROOAH MR J CHOPRA (R2,R3) MS. R BARMAN (R2,R3)
	WITH MACApp./6372/2019 (Filing Number)	MD. JAIBUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS		
30	I.A.(Civil)/4185/2019 B/O in MACApp./17166/2019	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA	
	WITH MACApp./17166/2019 (Filing Number)	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS		
31	Crl.Rev.P./62/2020 WITH MEDIATION REPORT	BISWAJIT DEKA Versus SEUTI MALAKAR	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY MR RIZWAN YASIN	MR. N K HALOI MR. K M HASSAN
32	MACApp./164/2020 WITH LCR, B/O	ANJALI BORO @ ANJALI BASUMATARY AND 4 ORS Versus THE REGIONAL MANAGER UNTED INDIA INSURANCE CO. LTD.	MR. S AHMED MD Y ALI	
33	I.A.(Crl.)/401/2020 in Crl.Rev.P./3661/2020	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR D K DAS MR. R K AGARWALA MR C KUMAR PP, ASSAM (R2)
	WITH Crl.Rev.P./3661/2020 (Filing Number)	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR. (D)		
34	I.A.(Civil)/1868/2020 in MACApp./8050/2020	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. KONMAI SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K R BORA MR D CHUTIA
	WITH MACApp./8050/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus KONMAI SAIKIA AND 3 ORS. (H)		
	WITH I.A.(Civil)/8476/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus KONMAI SAIKIA AND 3 ORS.		
35	I.A.(Civil)/2183/2020 in MACApp./4620/2020	NURUL ISLAM Versus M/S. UNITED INDIA INSURANCE CO. LTD. AND ANR	MS. I DAS	MR. B J MUKHERJEE MS R SAHA
	WITH MACApp./4620/2020 (Filing Number)	NURUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD. AND ANR (B)		
36	I.A.(Civil)/815/2021 in MACApp./2722/2020	ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M DUTTA MR U ROY	

	WITH MACApp./2722/2020 (Filing Number)	SRI ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
37	I.A.(Civil)/1427/2021	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./5982/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS.	MS. R D MOZUMDAR	
	WITH I.A.(Civil)/7947/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS	MS. R D MOZUMDAR	
39	I.A.(Civil)/1831/2021 in MACApp./2881/2021	THE COMMANDING OFFICER, 99 APO AND ANR Versus RATNESWAR GOGOI	MR. S K MEDHI	
	WITH MACApp./2881/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO AND ANR Versus RATNESWAR GOGOI (B)	MR. S K MEDHI	
	WITH I.A.(Civil)/2883/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO AND ANR. Versus RATNESWAR GOGOI	MR. S K MEDHI	
40	I.A.(Civil)/1846/2021 in MACApp./331/2021	RAHIMA BEGUM Versus DEBADIB DAS AND 2 ORS.	MR. C CHOWDHURY MRS. A GAYAN	
	WITH MACApp./331/2021 (Filing Number)	RAHIMA BEGUM Versus DEBADIB DAS AND 2 ORS. F	MR. C CHOWDHURY	
HEARING				
41	MACApp./251/2014 WITH LCR, FIXED	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
42	MACApp./266/2015 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI BHUMIKA DEVI and ANR	MR.R GOSWAMI MR. I ALAM MS.M SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2040/2019 FIXED in WP(C)/8856/2018	LABANYA DAS Versus BINAPANI DAS AND 5 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. S C BISWAS MR P S DEKA MS. D D BARMAN
	WITH WP(C)/8856/2018	BINAPANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. A DAS	MR. A I AHMED (R-5 to R-8) MR. R BARUAH (R-5 to R-8) MR. P S DEKA (SC, REVENUE) MR. N BORAH (R-4) MR. A IKBAL (R-5 to R-8) MR. H MAZUMDER (R-4)
2	I.A.(Civil)/163/2020 FIXED in WP(C)/8273/2019	RAJU DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI	SC, EXCISE DEPTT.
	WITH WP(C)/8273/2019	RAJU DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. J M GOGOI MR. R SALOI MR S NANDI MS. M K BROWN	GA, ASSAM MR. B D GOSWAMI MR. S ALI MS H DEKA SC, EXCISE DEPTT.

ADMISSION

3	WP(C)/492/2016 FIXED	FARUK ALI and 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	MR. B C DAS (R-7-10) MR. B C DAS (R-7-10) GA, ASSAM MR. D MOZUMDER (R- 7-10) MR. M GHANI R-7-10 MR D N BHATTACHARYYA MS. M DEVI (R-7-10)
4	WP(C)/1732/2016 CAVT. NO. 146/2016 FIXED	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
5	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
6	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
7	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
8	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
9	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)

10	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
11	WP(C)/1556/2017 FIXED	DINIUL ISLAM MONDAL Versus THE STATE OF ASSAM and 4 ORS.	MRG P BHOWMIK MR.R HAZARIKA MS.P CHETIA	GA, ASSAMR1-5
12	WP(C)/6965/2017	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
	WITH I.A.(Civil)/1143/2018 in WP(C)/6965/2017	SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
13	WP(C)/7564/2018 FIXED	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHUTIA	R SARMAH MR H GUPTA (C.G.C., R- 1 to 5) MR J BORAH MR. H A LASKAR ASSTT.S.G.I.
14	WP(C)/2574/2019 B/O	JAMAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN	GA, ASSAM Mukesh Sharma
15	WP(C)/2848/2019 FIXED	SANJIT KARMAKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR H R A CHOUDHURY MR. A M AHMED SC, REVENUE
16	WP(C)/9221/2019 B/O	ALEYA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM (R1,5) MR. D. BHATTACHARYA, SC, APDCL.
17	WP(C)/949/2020	M/S. ANU ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM SC, FINANCE
18	WP(C)/1294/2020 B/O	FARAD ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MS L RAHMAN	SC, APDCL (R2,3,4,6,7)
19	WP(C)/2833/2020 FIXED	SURANA MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. P N GOSWAMI SC, FOREST
20	WITH WP(C)/3138/2020	SURANA MUCHAHARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	SC, FOREST
21	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
22	WP(C)/3955/2020	MANIK KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	GA, ASSAM MR. S DEKA MS. J BORO SC, REVENUE

23	WP(C)/4499/2020	ASHOK DAS Versus THE INDIAN OIL CORPORATION LTD AND 5 ORS	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C
	WITH I.A.(Civil)/885/2021 in WP(C)/4499/2020	MAUSHUMI KHAUND DAS AND ANR. Versus ASHOK DAS AND 4 ORS.	MR. S NATH	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi SC, I O C
24	WP(C)/353/2021	BHIM SINGH CHUNGKRANG AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, REVENUE SC, FOREST
25	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
26	WP(C)/2361/2021 FIXED	LT COL SUNIL YADAV (RETD) Versus THE UNION OF INDIA AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. U K GOSWAMI ASSTT.S.G.I.
27	WP(C)/2979/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. Versus THE UNION OF INDIA AND 2 ORS	MR D MAZUMDER MR N DUTTA MR. N SARKAR MR. N SARKAR MR P K BASU MR N M DEKA	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
28	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
29	WP(C)/3121/2021 B/O	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DAS MR. T DEURI	GA, ASSAM SC, PWD
30	WP(C)/3529/2021 FIXED	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC
31	WP(C)/3609/2021 FIXED	DURLAV SARMAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA
32	WP(C)/3666/2021 FIXED	PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN	SC, PWD
33	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) SC, AGRI. DEPARTMENT SC, GMC
34	WP(C)/3946/2021	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, I O C
35	WP(C)/4353/2021 FIXED	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	GA, ASSAM MR. S DAS (r-7)

ORDERS

36	WP(C)/233/2015	DIGAMBAR BARMAN Versus THE STATE BANK OF INDIA and 4 ORS	MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MR.K K DEYR-1TO3 MRV K BAROOAH(R-1TO3)
37	WP(C)/2583/2020 B/O	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MS. R CHOUDHURY G UDDIN MS. P A TALUKDAR MS S S ZIA MR D. CHAKRABORTY	SC, G M D A SC, GMC
38	WP(C)/2891/2020	HABILUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM SC, PWD SC, REVENUE
39	WP(C)/3539/2020	JYOTSNA RANI ROY AND 38 ORS Versus THE STATE OF ASSAM AND 11 ORS	MS. D SINHA MR H GUPTA	GA, ASSAM MR H GUPTA MR H GUPTA MS. R M SARMAH (r-12) MS. R M SARMAH (r-12)
40	WP(C)/5229/2020 B/O	HAJERA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MD. S Z B AKLAS MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
41	WP(C)/181/2021 B/O	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. K N CHOUDHURY (R-7 TO 14) SC, PNRD GA, ASSAM MR. S U AHMED (R-7 TO 14) SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN
42	Cont.Cas(C)/189/2021	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.		MR. B J GHOSH (R-1,2,3) MR H RAHMAN (R-1,2,3) MS. B HAZARIKA (R-1,2,3)
43	Cont.Cas(C)/308/2021 FIXED	NURICHA BIBI Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
44	Cont.Cas(C)/315/2021 FIXED	AMILA BIBI @ OMINA BIBI Versus M S MANIVANNAN, IAS AND ANR	MD. I H KHAN MR K ISLAM	
45	Cont.Cas(C)/316/2021 FIXED	ANJUMA BEGUM Versus M.S. MANIVANNAN AND 2 ORS.	MR. M HUSSAIN MR A K DAS	MR. D A KAIYUM (R-2) MR. D NATH (R-3) MR D KALITA (R-3) MR J ISLAM (R-2) MS A BHUYAN (R-3)
46	I.A.(Civil)/1306/2021 Cont.Cas(C)/475/2016 (Disposed) in Cont.Cas(C)/475/2016	THE UNION OF INDIA AND 3 ORS. Versus ASHOK KUMAR SOMANI	MR. R SARMA	
47	I.A.(Civil)/1346/2021 WP(C)/2222/2020 (Disposed), FIXED in WP(C)/2222/2020 WITH	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS Versus RUBI BORAH	MR. S P CHOUDHURY	MR. S BANIK
48	Cont.Cas(C)/223/2021	RUBI BORAH Versus TAPASH DAS,	MR. S BANIK MR A V SINGH MS. M K BROWN MR W R MEDHI	
49	I.A.(Civil)/1405/2021 FIXED in WP(C)/8631/2018	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	WITH WP(C)/8631/2018	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
50	I.A.(Civil)/1645/2021 in Cont.Cas(C)/596/2019	NURUL HAQUE BARBHUIYA AND 16 ORS. Versus SMTI. KEERTHI JALLI AND 6 ORS.	MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	
	WITH Cont.Cas(C)/596/2019	NURUL HAQUE BARBHUIYA AND 16 ORS. Versus KEERTHI JALLI, I.A.S. AND ORS.	MR. A H M R CHOUDHURY MR. S ROY MR. M H LASKAR MR F ABDULLAH	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. B GOGOI MS. L DEVI MR P NAYAK MR P NAYAK SC, FOREST
51	WP(C)/3394/2021 FIXED	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S MAHANTA MR. M MAHANTA MR. M MAHANTA MR. B BORAH	
	WITH I.A.(Civil)/1179/2021 in WP(C)/3394/2021	RANA DEV SAIKIA Versus AJIT BARUAH AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. M MAHANTA SC, FOREST
52	WP(C)/3610/2021	LANGKUNG RAGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
	WITH I.A.(Civil)/1243/2021 in WP(C)/3610/2021	RANA DEV SAIKIA Versus LANGKUNG RAGIA AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. P HAZARIKA SC, FOREST
53	WP(C)/4324/2021 FIXED	M/S SONTOSH SAHEWALA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SR. SC, APGCL
54	WP(C)/4665/2021 B/O	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM SC, AGRI. DEPARTMENT SC, A S A M B
55	WP(C)/5031/2021 FIXED	MUTALEP ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	SC, PNRD GA, ASSAM MR. M DUTTA (R-8 TO 15) MR. N UDDIN (R-8 TO 15) MR. M ISLAM (R-8 TO 15) MR S HUSSAIN (R-16,17) MR. S A B KHABIR (R-16,17)
<u>STAY MATTERS</u>				
56	WP(C)/3665/2018	RAFIQUE AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. D DAS MR B KAUSHIK MS. A KAPINJAL	MR. S MITRA (R6) MR. D. DAS (R-6) MS K DAS (R6) MR. R. RAHMAN(R-6) MR. P MAJUMDAR (R6) MR. A MITRA (R-6) SC, GMC
57	WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	GA, ASSAM SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY

58	WP(C)/5057/2020 FIXED	SUKUMAR ROY Versus THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 5 ORS	MS. S B CHOUDHURY	DR. B AHMED GA, ASSAM MR. N HAQUE MR K UDDIN (R-6) MR. A K AZAD SC, AFDC
	WITH I.A.(Civil)/1171/2021 in WP(C)/5057/2020	SUKUMAR ROY Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MS. S B CHOUDHURY	DR. B AHMED SC, AFDC
59	WP(C)/1699/2021 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. H S BORAH DR. A K BORAH	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./58/2021	URMI SAHA Versus SURAJIT SAHA	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	
2	Tr.P.(C)./59/2021	NISHA NANDA MODI Versus HARI MODI	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	
3	CRP/61/2021	UMANGKHINI BORMAN DUTTA Versus LUNA BORA	MR. A R SHOME MR. S CHAUHAN	
4	CRP(IO)/110/2021 CAVT. NO.06452/021,	M/S FRONTIER ASSOCIATES PRIVATE LIMITED AND 2 ORS Versus M/S PROTECH BUILDCON PVT LTD AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	MR. R K BHATRA FOR CAVEATOR
5	CRP(IO)/111/2021	ASHISH RANJAN GUHA AND 2 ORS Versus DULA BOSE AND 6 ORS	MR. D CHAKRABARTY	
6	CRP(IO)/113/2021 CAVT. NO.06522/021,	PABITRA BORO AND 2 ORS Versus SABITRI NATH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. M TALUKDAR MS. M TALUKDAR FOR CAVEATOR
7	CRP(IO)/114/2021	ANIL SINGHA Versus BINOD LAL SHAH AND ANR	MR R K MOUR MS. J BHATTACHARJEE	SC, APDCL
8	CRP(IO)/115/2021	PUSPA RAM KALITA Versus AKHIL TALUKDAR	MR. A C SARMA MR N KALITA MR G BHARADWAJ MR B DEORI	

9	CRP(IO)/116/2021	MD. MOZAMIL HOQUE Versus MOHIMA BIBI	MR A K AZAD MS. R J DAS	
10	CRP(IO)/117/2021 B/O	M/S ARCHON AND 2 ORS Versus BORNALI BHUYAN	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	
ADMISSION				
11	FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
	WITH I.A.(Civil)/1849/2021 in FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
12	RFA/11/2021 FIXED	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR K JAIN (r-1) MS. H FATIMA (r-1)
	WITH I.A.(Civil)/1820/2021 in RFA/11/2021	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. D NATH MS. M BHATTACHARYYA MS. N BARUAH	MR K JAIN (r-1) MS. H FATIMA (r-1)
13	MACApp./152/2021	SRI NONI GOPAL HAZARIKA Versus SRI MANIK BORA	MD. A MATLIB	MR. K R BORA MR. DEBABRAT CHUTIA
14	MACApp./187/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. LAKHIMAI BORAH AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1336/2021 in MACApp./187/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. LAKHIMAI BORAH AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
15	MACApp./197/2021	ORIENTAL INSURANCE CO. LTD. Versus RAJENDRA SAH AND 5 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
16	MACApp./269/2021	SMT SIMA BALA DAS AND 4 ORS Versus SADHIN MOHANTY AND ANR	MR. M TALUKDAR MR. J LASKAR MR. A SHAKIL	MS. M SAIKIA MS. P BORTHAKUR
17	MACApp./270/2021	SUBSIDIARY OF GENERAL INSURANCE CORP. OF INDIA, REGISTERED HEAD OFFICE AT 3, MIDDLETON STREET, CAL Versus SRI SURENDRA SARMAH and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR	
BAIL HEARING				
18	AB/3375/2021 FIXED	RAHUL SANKER BARUA Versus THE STATE OF ASSAM	MR. M ISLAM MR. N I KHAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
19	RSA/19/2021 B/O	SAHIDUR RAHMAN Versus RAFIQUL ISLAM AND 21 ORS.	MR. A RAHMAN MR E HUSSAIN	
20	RSA/51/2021 FIXED	MD EKRAM ALI Versus MD SAJID KHAN AND ANR	MR G P BHOWMIK MR D KALITA	
21	RSA/107/2021	JUGAL KUMAR SAIKIA Versus SANJIB DAS AND 2 ORS.	MR. P P DAS MR B DEKA	
	WITH I.A.(Civil)/1861/2021 in RSA/107/2021	JUGAL KUMAR SAIKIA Versus SANJIB DAS AND 2 ORS.	MR. P P DAS MR B DEKA	

ORDERS

22	MACApp./171/2011 WITH LCR	MD. AKHTARUL ISLAM LASKAR Versus M/S NATIONAL FOOD PRADUCTS and 5 ORS	MR. M H RAJBARBHUIYAN MR.R MAJUMDAR MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MS. A AHMED MR.A A R KARIM MS. S RASUL	
23	MFA/5/2017 WITH LCR	SMT BAKUL PAUL and ANR Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.J KALITA	MR.B SARMAH MR G GOSWAMI SC, NF RLY
24	MFA/19/2018 WITH LCR	UNION OF INDIA Versus BULBULI BEGUM	MR. B SARMAH DR. B N GOGOI	
25	MFA/185/2019 WITH LCR	SMTI. BINA KALITA Versus ARUN CHOUDHURY AND ANR	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA
26	I.A.(Civil)/1322/2019 in MACApp./3297/2019 WITH MACApp./3297/2019 (Filing Number)	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus CHAFIYA BEGAM AND 7 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
27	I.A.(Civil)/2452/2019 in MFA/6459/2019 WITH MFA/6459/2019 (Filing Number)	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus CHAFIYA BEGUM AND 7 ORS	ORIENTAL INSURANCE COMPANY LTD. Versus HAMEDA KHATUN AND 8 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
28	I.A.(Civil)/3239/2019 in MACApp./10144/2019 WITH MACApp./10144/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus HAMEDA KHATUN AND 8 ORS	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR
29	MFA/4/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS	RUASHENA UDYOG LIMITED AND 2 ORS Versus SRI MUNIN SAIKIA	MR. S C BISWAS MR M REJA MR. P S BISWAS
30	I.A.(Civil)/342/2020 WITH LCR in MACApp./111/2011 WITH MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR S DUTTA MR. S DUTTA MR S DUTTA	
	WITH CO/258002/2015 (Filing Number) in MACApp./111/2011	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. SAFATUN NESSA and 8 ORS	MR.A SARMA MR.D K DAS MR.R GOSWAMI	MR.D CHAKRABARTY MR.M CHOUDHURY MR.S DUTTA
31	I.A.(Civil)/354/2020 in MACApp./18939/2019 WITH MACApp./18939/2019 (Filing Number)	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA
		ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS	MR SISHIR DUTTA	MR. M TALUKDAR MR. B CHOWDHURY (R-4 & 5) MR. S R ISLAM (R-4 & 5)

	WITH I.A.(Civil)/18940/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., Versus PURNIMA NATH AND 4 ORS		
32	I.A.(CrI.)/585/2020 IN AB/1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
33	I.A.(Civil)/934/2020 in MACApp./17540/2019	SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS M BORAH	
	WITH MACApp./17540/2019 (Filing Number)	SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
34	I.A.(Civil)/1717/2020 in MACApp./7165/2020	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. A DUTTA
	WITH MACApp./7165/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS. (A)		
35	MFA/10/2021	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	
	WITH I.A.(Civil)/185/2021 in MFA/10/2021	BAGMARI TEA COMPANY LIMITED Versus SMT. RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY	
36	MFA/44/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
37	MFA/50/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, RAILWAY
38	MFA/81/2021 WITH LCR	M/S RIDHI SIDHI ENTERPRISES PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
39	I.A.(Civil)/1513/2021 in MACApp./6012/2021	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI	
	WITH MACApp./6012/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
	WITH I.A.(Civil)/6014/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
HEARING				
40	RFA/18/2012 WITH OFFICE NOTE, B/O	DIVISIONAL FOREST OFFICER, Versus SIBA PRASAD BORUAH	MR. P K BORAH MR.R K BORA SR GA,ASSAM	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA
	WITH MC/1224/2014 in RFA/18/2012	SIBA PRASAD BARUAH Versus DIVISIONAL FOREST OFFICER	MR.B D GOSWAMI MR.D BORA MR.P BARUAH MR.M P BORAH	MR. P K BORAH MR.R K BORA SR GA,ASSAM
	WITH MC/1152/2015 in RFA/18/2012	SIBA PRASAD BORUAH Versus THE DIVISIONAL FOREST OFFICER,	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA	MR. P K BORAH MR.R K BORA SR, GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
ORDER (STAY VACATING)				
1	I.A.(Civil)/1325/2020 FIXED in WP(C)/1006/2018 WITH WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS. DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	SC, IRRIGATION MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
2	WITH WP(C)/6477/2011 MC/326/2013 in WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS. MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR

3	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
4	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
5	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
6	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
7	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY

8	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1507/2020 in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1517/2020 in WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
9	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA(R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
10	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
11	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
12	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION

	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
13	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1581/2020 in WP(C)/623/2017	SURJEET SINGH PANESAR Versus SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
14	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
15	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
16	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	

	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
17	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
18	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
19	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
20	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/1719/2021 in Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MR. R SARMA MS. S D SAIKIA	MR. J ROY
	WITH Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
ADMISSION				
22	WP(C)/2219/2017 FIXED	MANIK CHANDRA RABHA Versus THE UNION OF INDIA and 5 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. ASSTT.S.G.I. MS.R DEVI
23	WP(C)/5810/2017	JANARDDAN TAMULI PHUKAN Versus THE STATE OF ASSAM and 8 ORS.	MR. A BHATTACHARJEE MR. P P DUTTA MR. A BORUA	MR.M DUTTA (R- 4, 6-9) MR. M RAHMAN R- 4, 6-9 SC, FINANCE
24	WITH WP(C)/3058/2017	JAHANGIR ALI AHMED Versus THE STATE OF ASSAM and ANR.	MR.R ALI MS.F Y HUSSAIN MR.R PEGU	SC, FINANCE
25	WP(C)/2889/2018	BHABESH KR. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B BURAGOHAJIN MR. P K GOGOI MR J P KACHARI	MR. U K NAIR (R- 2,3 & 4) GA, ASSAM, MR. S S ROY(R-1)

26	WITH WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
27	WP(C)/1861/2019 FIXED	NO. 115150093CT/WC M. LENIN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. M GOGOI	MS. B SARMA ASSTT.S.G.I.
28	WP(C)/5900/2019 B/O	MUKUL CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	GA, ASSAM MR. J HANDIQUE (SC REVENUE DEPTT)
29	WITH WP(C)/324/2012	MUKUL CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM AND ORS	MR.C BARUAH MR.B BARUAH MR.T BARUAH	GA, ASSAM MRS.V L SINGH SC, REVENUE
30	WP(C)/8835/2019 FIXED	GOPAL BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	GA, ASSAM SC, AG MR S P DAS (R - 2, 6, 7 AND 8) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
31	WP(C)/74/2020	DIPAK BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MD. B ISLAM MR M HOQUE	MRS S BARUAH ASSTT.S.G.I.
32	WP(C)/2508/2020 B/O	RAM KRISHNA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH MS P DAS	GA, ASSAM MR D NATH SC, PWD
33	WP(C)/2514/2020	SANJIB KUMAR SADHANIDER Versus THE INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE (R1-R7) MR. M HUSSAIN (R1-R7) MR. K KALITA (R1-R7) MS. S GHOSH (R1-R7) MR. C BASUMATARY (R1- R7) MR G K DEKA (R1-R7) SC, I O C
34	WP(C)/4459/2020 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U PATHAK	SC, EXCISE DEPTT.
35	WP(C)/5024/2020 B/O	TARALI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, PWD
36	WITH WP(C)/2653/2020	SUMITA BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS M DAS	GA, ASSAM MR D NATH SC, PWD
37	WP(C)/5420/2020 B/O	SUCHITRA BALA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA	SC, AG SC, FOREST
38	WP(C)/926/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN MS A DAS	GA, ASSAM

39	WP(C)/1945/2021 B/O	PARESH SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	GA, ASSAM
40	WP(C)/2808/2021 FIXED	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE
41	WP(C)/3331/2021	SUSHANTA KR. SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM SC, P H E
42	WP(C)/3891/2021 FIXED	JADAV DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
43	WP(C)/3898/2021 FIXED	BOBI GOWALA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI	GA, ASSAM SC, AG SC, PWD
44	WP(C)/3906/2021 FIXED	MANTU KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
45	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
46	WP(C)/3975/2021 FIXED	BIREN MOCHAHARI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
47	WP(C)/3983/2021 FIXED	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
48	WP(C)/3988/2021 FIXED	ABINASH BAIDYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, IWT
49	WP(C)/4030/2021 FIXED	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
50	WP(C)/4183/2021 FIXED	SMT. SURASHEE BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	GA, ASSAM
ORDERS				
51	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
52	WP(C)/3043/2017 FIXED	BORNALI RABHA and 3 ORS. Versus THE UNION OF INDIA and 10 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	C.G.C. ASSTT.S.G.I. MS.R DEVI
53	WP(C)/7428/2017	DEPRIVED O.N.G.C. CONTRACTUAL WORKERS UNION Versus OIL and NATURAL GAS CORPN. LTD. and 3 ORS.	MR. T U LASKAR MR.N DHAR MRK UDDIN MS.U BARUAH	MR G N SAHEWALLA (R1- R3) MS. N K DEVI (R1-R3) MR. N ANIX SINGH (R1-R3) MR H K SARMA (R-1,2,3) MS T J SAHEWALLA (R- 1,2,3) SC, ONGC MR. M SAHEWALLA (R1- R3)
54	WP(C)/1093/2018 B/O	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B SARMA, CGC. R ASSTT.S.G.I.

55	Cont.Cas(C)/117/2019	PRANAB GOSWAMI Versus BRAJEN MALAKAR AND 2 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. N UPADHAYAY
56	WP(C)/7593/2019	GAYATRI SAIKIA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. B BHUYAN MR. T DEURI MRS. R S DEURI	GA, ASSAM
57	WP(C)/542/2020 FIXED	PRATEEK KALITA (MINOR) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A SHARMA	GA, ASSAM SC, AG SC, P H E
58	WP(C)/2640/2020	GITUMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS Z ANJUM MS J SAIKIA	GA, ASSAM SC, APSC
59	Cont.Cas(C)/90/2021	MD. GIASUDDIN AHMED AND 2 ORS Versus ALTAMAS BAIG	MR S BHARALI MR. M DAS MR. J HAZARIKA MR. N K NEOG	MR. P N GOSWAMI
60	I.A.(Civil)/1580/2021 in WP(C)/7845/2018 WITH WP(C)/7845/2018	PANKAJ GOSWAMI AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR A DASGUPTA MR. S C KEYAL	ASSTT.S.G.I. MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
	WITH I.A.(Civil)/920/2021 in WP(C)/7845/2018	GUNESWARI DEKA KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/921/2021 in WP(C)/7845/2018	MANOJ KUMAR SALOI AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS	MR. S C KEYAL
	WITH I.A.(Civil)/1254/2021 in WP(C)/7845/2018	AJMAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.
61	I.A.(Civil)/1723/2021 in Cont.Cas(C)/175/2020 WITH Cont.Cas(C)/175/2020	ON THE DEATH OF SHRI NIRMAL KUMAR MOHANTA, HIS LEGAL HEIRS Versus RAMENDRA NATH SARMA, ACS NIRMAL KUMAR MOHANTA Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI MR A R BAROOAH MR. N DEKA MR. M GOGOI	MR. I CHOUDHURY MR. I CHOUDHURY
62	WP(C)/3957/2021 FIXED	SUJIT KUMAR YADAV Versus THE UNION OF INDIA AND 8 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
HEARING				
63	WP(C)/7158/2015 B/O	On the death of TILESWAR DUTTA,REP BY his wife SMTI. MAKHANI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MS. R BEGUM	SC, FINANCE
64	WP(C)/7406/2015 B/O	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR

STAY MATTERS

65	WP(C)/5754/2019 FIXED	KALPATARU POWER TRANSMISSION LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MS. S SARMA	GA, ASSAM MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR
66	WP(C)/861/2020 FIXED	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
WITH				
67	WP(C)/586/2020	M/371073 HAV/NA D.S.CHAUHAN AND 213 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. K K PARASAR ASSTT.S.G.I.
68	WP(C)/3368/2020	MRINAL KANTI SEAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/106/2018 FIXED	KAMAKHYA MISHRA @ KAMAKHYA MICHIR AND 2 ORS. Versus RAM AVATAR BHAR AND 5 ORS	MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR B PUSHILAL MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY MR. S K CHAKRABORTY
2	CRP(IO)/249/2019 FIXED	PRADIP KUMAR TIBREWALA Versus KARUNA SAIKIA	MR. B C DAS MR. P SUNDI	MR. P PATHAK MR. A NARZARI
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/48/2021	MAFIZUDDIN AND 5 ORS. Versus LEGAL HEIRS OF LT. SARIPON NESSA - KASHIM UDDIN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM MR K JAIN FOR CAVEATOR
	WITH I.A.(Civil)/780/2021 in RSA/48/2021	MAFIZUDDIN AND 5 ORS. Versus LEGAL HEIRS OF LT. SARIPON NESSA- KASHIM UDDIN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR K JAIN FOR CAVEATOR
4	RSA/78/2021 FIXED	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS. M KALITA MS P CHETIA	
	WITH I.A.(Civil)/1282/2021 in RSA/78/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS. M KALITA MS P CHETIA	
	WITH			
5	RSA/62/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS P CHETIA	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN

6	RSA/95/2021 FIXED WITH I.A.(Civil)/1631/2021 in RSA/95/2021	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR	DR. P K GOSWAMI MR A BARMAN	
7	RSA/101/2021 FIXED WITH I.A.(Civil)/1780/2021 in RSA/101/2021	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR. THE STATE OF ASSAM AND 3 ORS. Versus ABDUL SUKKUR AND 7 ORS.	DR. P K GOSWAMI MR A BARMAN GA, ASSAM GA, ASSAM	
ORDERS				
8	CRP/418/2016 CRP(I/O) 101/2017(D/O) WITH I.A.(Civil)/483/2019 in CRP/418/2016 WITH I.A.(Civil)/484/2019 in CRP/418/2016	LAKHIMAI DEKA Versus HARI PRASAD MISRA and 5 ORS KIRAN BORA Versus HARI PRASAD MISHRA KIRAN BORA Versus HARI PRASAD MISHRA	MR.T DEKA MR.P P DAS MR.S DAS MR. P P DAS MR. P P DAS	MR.N GOSWAMI(R-1) MR.A HUSSAINR-1 MR.R SARMA(R-1) MR.S DEY(R-1) MR. R SARMA MR. R SARMA
9	CRP(IO)/47/2017	MD. RAHUL AMIN Versus DEPUTY COMMISSIONER, NAGAON and 9 ORS.	MR.P SUNDI	GA, ASSAM MR. S K GHOSH (R-2,3,6&7) MR G ALAM (R- 2,3,6&7)
10	CRP(IO)/158/2017	MEGHNATH DAS Versus M/S. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD and ANR.	MR.N SARMAH MRA K RAI	MS.I GOHAIN(R-1) MR.J A AHMEDR-1 MS.R DEKA(R-1)
11	CRP/263/2017	LACHIT DAS and 2 ORS. Versus SANKAR DAS and 8 ORS.	MR. M DAS MR. B D DEKA MRS. A BORAH	MR. A K SAHU (R- 3,4&5) MR. S SAHU R- 3,4and5
12	CRP(IO)/311/2017 CAVT. NO. 1245/2017	ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MS. L SHARMA MR. B J MUKHERJEE FOR CAVEATOR
13	CRP(IO)/402/2017	STATE BANK OF INDIA Versus M/S. HARE KRISHNA INDUSTRIES and 4 ORS.	MR.A DAS	
14	I.A.(Civil)/617/2017 in CRP/160/2016 WITH CRP/160/2016 WITH I.A.(Civil)/717/2017 in CRP/160/2016 WITH I.A.(Civil)/718/2017 in CRP/160/2016	ON THE DEATH OF MD. AKKEL ALI HIS LEGAL HEIR- MD. MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS MD. AKKEL ALI Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS	DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN DR.P K GOSWAMI MR.B HUSSAIN MR A BARMAN DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN	

15	CRP(IO)/64/2019	SANJOY PAUL AND ANR. Versus M/S. GOPAL CHANDRA GOPESH CHANDRA PAUL AND 2 ORS.	MR. T ROY MS. B SARKAR	MR. D MOZUMDER (R2,R3) MR. S BISWAS (R2,R3)
16	CRP/75/2019	ANUPAMA PATHAK Versus M/S. ENDOCARP BUILDERS (P) LTD. AND 2 ORS	K BORPUJARI MR D DAS MR. A CHAMUAH MR. S D ROY	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
17	I.A.(Civil)/222/2019 CRP 266/2017(D/O) in CRP/266/2017	RUNU ROY AND 3 ORS Versus SUBRATA DAS AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR B SARMA	MR. D CHAKRABARTY
18	CRP(IO)/295/2019	SURESH SWAMI Versus OM PRAKESH SWAMI	MR J SHARMA MR. H J RAI	
19	I.A.(Civil)/1115/2019 CRP(I/O) 79/2018(D/O) in CRP(IO)/79/2018 WITH I.A.(Civil)/1116/2019	HEMKANTA PAWE AND 2 ORS. Versus RAMLAL GAM AND 21 ORS.	MR. G PHUKAN	SC, REVENUE
20	Review.Pet./4/2020	SHRI DHARNESWAR SAIKIA @ DHARMESWAR BORA @ DHARMESWAR BORA SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS MRS. JARZINA BEG AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA	MR. R J BORDOLOI MR. R ALI
21	RSA/139/2008	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
22	I.A.(Civil)/30/2020 in CRP/255/2016 WITH CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus ON THE DEATH OF MD. IBRAHIM ALI LASKAR, HIS LEGAL HEIR FATIMA BEGUM (DAU) AND 9 ORS	MR. N DHAR MR. A DHAR MR. M MALAKAR	
23	Tr.P.(C)./34/2020	HAJI IDRIS ALI LASKAR and ANR. Versus MD. IBRAHIM ALI LASKAR MAMTA SAHA Versus AMRIT SAHA	MR. T U LASKAR MR.N DHAR MR.M MALAKAR MR. S K SINGH G UDDIN	MR. J LASKAR
24	CRP(IO)/39/2020	ATUL THAKURIA Versus M/S. SBI CARDS AND PAYMENT SERVICES PVT. LTD.	MR. R PHUKAN MR. T BARUAH	MR. M K SHARMA MR S DASGUPTA MS. J GOGOI
25	CRP/43/2020	ASHOK SARKAR Versus GAUTAM SARKAR	MR. R DHAR MS. S KHAKLARY	MR. SHEELADITYA
26	I.A.(Civil)/1974/2020 in CRP(IO)/285/2017 WITH I.A.(Civil)/1973/2020	ON THE DEATH OF BINDERSHWAR RAI HIS LEGAL HEIRS Versus BIRENDRA RAI ON THE DEATH OF BINDERSHWAR RAI HIS LEGAL HEIRs Versus BIRENDRA RAI	MR. L R MAZUMDER MR. A Z AHMED MR. L R MAZUMDER MR. A Z AHMED	MR B K SARMA MS P SARMA MR. P SARMA

27	Review.Pet./11/2021 IN RSA 51/2007(D/O)	GOBINDA GOALA AND 2 ORS. Versus HARI NANDAN GOALA AND 7 ORS.	MR. S BISWAS MR. H A TALUKDAR	
28	Review.Pet./53/2021 IN RSA 172/2006(D/O), WITH LCR	HEMAPRAVA PATOWARY AND 5 ORS Versus SRI MOHIT CHANDRA LAHKAR AND 5 ORS	MR D MAZUMDER MRS. P GOSWAMI	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI
	WITH			
29	Review.Pet./188/2018	ON THE DEATH OF APPELLANT MUNINDRA SINGHA LAHKAR HIS LEGAL HEIRS RENUSHREE LAHKAR AND 3 ORS Versus SRI PRADIP KUMAR LAHKAR AND ANR	MR. S P ROY MR A K RAI MS. N RAI	MR. M K CHOUDHURY (R2) MR. A BARKATAKI (R2) MR. N BARUAH (R2) MR P BHARDWAJ (R2) MR. M SARMA (R2)
30	CRP(IO)/74/2021	DEBRAJ CHOUDHURY Versus NALSI ADITYA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. D CHAKRABARTY
31	CRP(IO)/76/2021	DEBRAJ CHOUDHURY Versus SMTI. NALSI ADITYA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. D CHAKRABARTY
32	I.A.(Civil)/759/2021 FIXED in CRP/2993/2021	UTPAL RAJBONGSHI Versus M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR G JALAN
	WITH CRP/2993/2021 (Filing Number)	UTPAL RAJBONGSHI Versus M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI	
33	I.A.(Civil)/771/2021 in RSA/32/2019	LOHIT CHANDRA DAS Versus TARANATH DAS AND 9 ORS.	MR. P K SARMA MS. B BHUYAN	MR. R SARMA MR A HUSSAIN
	WITH RSA/32/2019	SRI LOHIT CHANDRA DAS Versus SRI TARANATH DAS AND 9 ORS	MR. P K SARMA MS. B BHUYAN	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
34	I.A.(Civil)/1706/2021 CRP(I/O) 244/2019(D/O) in Review.Pet./7815/2021	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	
	WITH Review.Pet./7815/2021 (Filing Number)	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
HEARING				
35	CRP/76/2018 CAVT. NO.0559/2018 WITH LCR, B/O	RASHMI DEKA BAISHYA AND ANR. Versus TRIBODH KUMAR DAS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. S P ROY MS. N RAI MR. A K ROY MR. S ALAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021

9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./434/2018 WITH LCR	MUSTT NASIMA KHATUN and 2 ORS Versus DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD and ANR	MR. M TALUKDAR	MR. K K DEY (R-1) MR. V K BAROOAH (R-1)
2	MACApp./906/2018 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT SUMI BODO and 5 ORS	MR. K K DEY MS. A DEVI MR. V K BAROOAH MR. S BAISHYA	MS J H CHOUDHURY (R6) MR. A MANNAF (R1 TO R4), MR. M R Z CHOUDHURY (R6) MR. M R Z CHOUDHURY (R6) MD. A S ALI (R1 TO R4) MR B KALITA (R6) MR B KALITA (R6) MR. B C THAKURIA (R1 TO R4) MD. H BHUYAN (R6) MD. H BHUYAN
	WITH I.A.(Civil)/3673/2018 in MACApp./906/2018	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT SUMI BODO and 5 ORS	MR. K K DEY MS. A DEVI MR. V K BAROOAH MR. S BAISHYA	MR. A MANNAF (R1 TO R4) MD. A S ALI (R1 TO R4) MR. B C THAKURIA (R1 TO R4)

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
ADMISSION				
2	WP(C)/1267/2015	KHIROD CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MRP GOGOI MS.S G BARUAH	SC, FOREST MR.R K BORA
3	WP(C)/1699/2015	TAPAN KUMAR GHOSE Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM AND 5 ORS	MR. S B SARMA MS.M BORAH MR.B B BORAH MS.J CHETRY MS S TAMANG MSL BARUAH	MR.C BARUAH MRS.V L SINGH SC, AGR5 MR.U K NAIR SC, PWD(R1-4) SC, PENSION(R6)
4	WP(C)/1713/2015	CHANDAN CHAUHAN Versus THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MSR RANGMAI	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
5	WP(C)/1809/2015	NURIA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS.S SULTANA MR.I AHMED MD.GIASH UDDIN	MR.B K SHARMA SC, SOCIAL WELFARE(R1-7)
6	WP(C)/4342/2015	PRABIN BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MR. D BORAH MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT

7	WP(C)/4640/2015	M/S TILAK INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MS.J BORAH MR. S BISWAS MR.K RAJA MR.F A HASSAN	MR.S CHAMARIA SC, INDUSTRIES
8	WP(C)/1915/2016	NANDAN BARUAH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR. P DAS MR. I CHOUDHURY MR. A GOYAL MR. P MAHANTA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I. SC, FINANCE SC, GHC
9	WP(C)/1985/2016 WP(C) 5438/2015 (D/O)	MD. GIASH UDDIN and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALAM MR.M A MONDAL	GA, ASSAM R 1-5
10	WP(C)/2069/2016	SMT. POONAM DEB Versus THE STATE OF ASSAM AND 3 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
11	WP(C)/3097/2016	RAJIB ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR.R C DAS MR.S C DAS MR P BURAGOHAIN	SC, FOREST MR.A D CHOUDHURY SC, AMTRON
12	WP(C)/865/2017	DEBASIS CHETIA Versus THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, A S T C
13	WP(C)/1113/2017	BISWAJIT LOHAR and 4 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.U BARUAH MR.S GHOSH	SC, PNRD GA, ASSAM
14	WP(C)/4972/2017	SANKAR BASFOR Versus THE STATE OF ASSAM and 5 ORS.	MSB DEVI MR.R SARMA MR.K P GOGOI MRS.S D SAIKIA	SC, BTC SC, IRRIGATION
15	WP(C)/7194/2017	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
WITH				
16	WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
17	WP(C)/7221/2017	MANIK CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM and 3 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.S UPADHAY MR.B KUMAR	MR.R BORPUJARI(SC, FINANCE) SC, HEALTH
18	WP(C)/8064/2017	MAITREYEE GOSWAMI Versus THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA	GA, ASSAM SC. ACCOUNTANT GENERAL SC, PRINCIPAL ACCOUNTANT GENERAL (A AND B) SC, AGRICULTURE DEPARTMENT
19	WP(C)/8270/2017	NAMITA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) ASSTT. S.G.I.
20	WP(C)/7727/2018	NANDA NATH GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. C GOSWAMI	SC, ELEM. EDU
21	WP(C)/8746/2018	MAIDANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC

ORDERS

22	WP(C)/4431/2008 WP(C) 6765/2013(D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
	WITH			
23	WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
	WITH			
24	WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
	WITH			
25	WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	SC, FINANCE MR.B AHMED
	WITH			
26	WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN	SC, FINANCE SC, IRRIGATION
27	WP(C)/689/2010	REKHA KELLENG TERON Versus THE STATE OF ASSAM AND ORS	MR.D K DAS MS.P DAS	GA, ASSAM
28	WP(C)/2741/2010	MRS. TRIBENI BORAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MS.P DEY MRB J DAS	GA, ASSAM
29	WP(C)/413/2014 WP(C) 2323/2014(D/O)	SMTI RITAMONI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
30	WP(C)/991/2014 WP(C) 1257/1999 WP(C) 1092/1999 (BOTH DISPOSED)	JAGADISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. L GOGOI MS. P MITRA MS. P HAZARIKA	SC, PNRD (R-1,3 & 4) GA, ASSAM SC, BTC
31	WP(C)/4969/2015 CAVT. NO. 931/15	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
32	WP(C)/5787/2015	NIRANJAN MAHANTA Versus THE DIST. AND SESSION JUDGE and 2 ORS,	MS.S AHMED MRS.S P HUSSAIN	MR.S K MEDHI SC, GHC
33	WP(C)/6947/2016	SUKUL BASUMATARY and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR.G TAYE	MS.M D BORAH SC, P & R D SC, K A A C
34	WP(C)/283/2017	SMTI. HALIDA PARBIN. Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	SC, SOCIAL WELFARE
35	WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
36	WP(C)/7615/2017	PRAMUD KUMAR MILI Versus THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
37	WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
		HEARING		
38	MACApp./207/2018 WITH LCR	MD. SAIRUDDIN Versus THE ORIENTAL INSURANCE CO. LTD.,	MR. A SARMA MRS. M DAS	MR. R ALOM MR. Z HUSSAIN MR. R C PAUL

39	MACApp./257/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI RENU SAIKIA and ANR	MD. A AHMED MR. A J SAIKIA MR.P KALITA MR G S BORO MRS.A BHATTACHARYYA	MR. R PHUKAN MR. R MAHANTA
40	MACApp./395/2018 WITH LCR	TULON RAJBANSHI and 2 ORS Versus RAM PRASAD SHILL and ANR,	MR.M TALUKDAR	MR.S S SHARMA(R-2) MR.B J MUKHERJEE(R-2)
<u>STAY MATTERS</u>				
41	WP(C)/2139/2015	PURNANANDA KOCH Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY GA, ASSAM(R1) MR. S SARMA MR. R M DEKA MR. T K BHUYAN MR. S K DEKA MR. D J DAS MR. B J TALUKDAR, SC, REVENUE MR. A GAUTAM
42	WP(C)/4624/2015	SUKLESWAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, CO-OP. MR.A M BUZARBARUAH(R-5) MR.H K MAHANTA(R2) MS.M BARMAN(R-5) MR.R BORAH R-6 MS.D GHOSH(R-5) MR.R PHUKAN(R-6) MR.P TALUKDAR(R-6) MR.B BARMAN(R-6) SC, PERSONNEL DEPT. MR.B AHMED(R1,3,4)
43	WITH WP(C)/3365/2015	DWIJEN BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	DR.B AHMED SC, CO-OP. GA, ASSAM MR.A M BUZARBARUAH(R-7) MS.M BARMAN(R-7) MS.D GHOSH(R-7)

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021